



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/314/2017	GITANJALI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM MRS.R B BORA
2	I.A.(Civil)/1621/2017 in WA/115/2017	ASSAM GOVT. CONSTRUCTION CORPORATION LTD and ANR Versus SRI BHUPEN CH GOSWAMI and 53 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI	MR.T J MAHANTA(Sr.Adv.)(R-1-4,8,10,11,17,23,39,40&49) MR.B BORAR- 1-4,8,10,11,17,23,39,40and49 MR.A BARUA(R- 1-4,8,10,11,17,23,39,40&49)
	WITH WA/115/2017	ASSAM GOVT. CONSTRUCTION CORPORATION LTD and ANR Versus SRI BHUPEN CH GOSWAMI and 53 ORS	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI	MR.T J MAHANTA(Sr.Adv.)(R-1-4,8,10,11,17,23,39,40&49) MR.B BORAR- 1-4,8,10,11,17,23,39,40and49 MR.A BARUA(R- 1-4,8,10,11,17,23,39,40&49)
3	Cont.Cas(C)/635/2020 FIXED	VIRENDRA DUTT GYANI Versus BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
4	ITA/6/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S PRIORITY MERCHANDISE PRIVATE LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	
5	Cont.Cas(C)/177/2023	UJJAL ROY CHOUDHURY Versus AVINASH P JOSHI AND ANR	MR. S BANIK MR. D. BORAH	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR. D P BORAH (R-2) MR. B GOGOI MR A CHALIHA
6	WA/226/2023	THE UNION OF INDIA AND ORS. Versus NO. 964650165 CONST./GD UDDHAB SAIKIA	MR H GUPTA MR R DAS	MR. D BORAH (R-1) K BARMAN(R-1)

	WITH I.A.(Civil)/1735/2023 in WA/226/2023	THE UNION OF INDIA AND ORS. Versus NO. 964650165 CONST./GD UDDHAB SAIKIA	MR H GUPTA MR R DAS	
7	WA/227/2023 FIXED	THE ENGINEERING PROJECT INDIA. LTD . Versus THE STATE OF MIZORAM AND 335 ORS E	MR. W SHARMA	MR. S K MEDHI (r-4) ASSTT.S.G.I. GA, MIZORAM
	WITH I.A.(Civil)/1800/2023 in WA/227/2023	THE ENGINEERING PROJECT INDIA. LTD . Versus THE STATE OF MIZORAM AND 335 ORS A	MR. W SHARMA	MR. S K MEDHI (r-4) ASSTT.S.G.I. GA, MIZORAM
8	WA/467/2023 CAVT. NO.12842/023, CAVT./1284/2023	UNION OF INDIA Versus VIKRAMJEET DUTTA	MR. K GOGOI	MS U SHARMA FOR CAVEATOR
	WITH WA/458/2023 CAVT. NO. 12842/023,	DR. RAJESWARIE SANKARAN Versus VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. K GOGOI (r-2) MR H K DAS (r-1) MR. S P SHARMA (r-1) MS U SHARMA MR N K SARMA (r-1) SC, C.G.C. FOR CAVEATOR
	WITH I.A.(Civil)/3745/2023 in WA/458/2023	DR. RAJESWARIE SANKARAN Versus VIKRAMJEET DUTTA AND 5 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MR M BHUYAN	MR. S P SHARMA MS U SHARMA SC, C.G.C. FOR CAVEATOR
10	Cont.Cas(C)/562/2023	DIPANKAR LAHKAR Versus PABITRA RAM KHAUND, IAS AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
11	Cont.Cas(C)/787/2023	ANOWAR HUSSAIN AHMED Versus B P BASUMATARY	MR H DAS MR. B C DEKA D BARUAH	
12	I.A.(Civil)/926/2023 FIXED in WA/1511/2023	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS .	MR. I H BARBHUIYA MS R RAJKHOWA	MRS. R DEVI (r-6) SC, SEC. EDU.
	WITH WA/1511/2023 (Filing Number)	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS . A	MS R RAJKHOWA	
	WITH I.A.(Civil)/1513/2023 (Filing Number)	NASIR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS . A	MS R RAJKHOWA	
13	I.A.(Civil)/3718/2023 in WA/9988/2023	THE STATE OF ASSAM AND ANR. Versus SUHEL ALOM CHOUDHURY AND 5 ORS.	MR. D NATH SR. GA, ASSAM	
	WITH WA/9988/2023 (Filing Number)	STATE OF ASSAM REPRESENTED BY THE CHIEF SECRETARY Versus SUHEL ALOM CHOUDHURY B	MR. D NATH	
14	WP(C)/5223/2023	SUDHANSHU RANJAN Versus THE UNION OF INDIA AND 20 ORS	MR. D K SARMAH MS. J DEKA MS. A TALUKDAR	MR. A K DUTTA (r-1 to 4) DY.S.G.I.
15	I.A.(Civil)/240/2024 in WA/15616/2023	JAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. L GOGOI	SC, P AND R.D. GA, ASSAM
	WITH WA/15616/2023 (Filing Number)	JAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. L GOGOI	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
16	WA/276/2023 FIXED	RUKSANA BEGUM CHOUDHURY AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GARODIA MR D SARMA	SC, CUSTOMS

17	WA/38/2024 FIXED	SUMIT DAS Versus THE STATE OF ASSAM AND ORS	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
18	WA/39/2024 FIXED	PULENDRA NATH PATHAK Versus THE STATE OF ASSAM AND ORS.	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
19	WP(C)/444/2024	MD MUSTEN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. S N KRISHNATRAYA	GA, ASSAM
20	WP(C)/813/2024	M/S HEMEN DEKA AND ANR. Versus THE UNION OF INDIA AND 4 ORS. - FOR FRESH ADMISSION WITHOUT STAY/BAIL -	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	SC, GST DY.S.G.I.
21	PIL/4/2024 FIXED	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. P BORDOLOI MS M NIROLA	GA, ASSAM
22	PIL/12/2024	GITIKA BHATTACHARJYA AND 12 ORS Versus UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM DY.S.G.I.
23	WP(C)/701/2024 FIXED	ON THE DEATH OF BIMAL KRISHNA SAHA, HIS LEGAL HEIRS VISHAL SAHA AND ANR Versus STATE BAK OF INDIA AND 2 ORS	MS U DAS MR. S DEY	
24	WP(C)/788/2024	M/S HORIZON ENTRADE PRIVATE LIMITED Versus ASSISTANT COMMISSIONER OF STATE TAXES AND THREE ORS	MS. N UPADHYAY MR. Z ISLAM MR. V SARAF	SC, GST SC, FINANCE AND TAXATION
25	WP(C)/789/2024	MANOJ KONWAR Versus ASSTSTANT COMMISSIONER AND THREE OTHERS	MS. N UPADHYAY MR. Z ISLAM MR. V SARAF	SC, GST SC, FINANCE AND TAXATION
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
26	WA/47/2020 CAVT. NO.1322/2019 FIXED, CAVT./1001/2019, CAVT./995/2019 WITH I.A.(Civil)/786/2020 in WA/47/2020	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. U K NAIR (R-1) MR. M MAHANTA (R-1) MR. N J GOGOI MS D MAHANTA (R-1) FOR CAVEATOR
		DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR
27	WITH WA/285/2019	SMTI. PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	MR. M K CHOUDHURY MR. N U K NAIR SC, APSC MR. U K NAIR (R-7) MR. A BARKATAKI MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. M MAHANTA (R-7) MR. A CHETRY MR P BHARDWAJ MR. M SARMA MS D MAHANTA (R-7) FOR CAVEATOR SC, PERSONNEL DEPT.
28	WITH WA/54/2020	SMTI PAPORI GOGOI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. D J DAS	GA, ASSAM SC, APSC MR. P SAIKIA MR. N J GOGOI FOR CAVEATOR

29	WP(C)/2974/2020	ALL ASSAM NURSES ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MR. A KHANIKAR MR. M SAIKIA	SC, HEALTH AND F W SC, FINANCE
30	PIL/37/2022 FIXED	ABDUL AZIZ MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY SC, EXCISE DEPTT.
31	PIL/34/2023	DR. ABHIJIT NEOG Versus UNION OF INDIA AND 10 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM DY.S.G.I. SC, HEALTH
32	PIL/38/2023	TAPAN TIMUNG Versus THE STATE OF ASSAM AND 6 ORS.	MR. A I KATHAR MR B RONGPHAR	SC, PWD SC, K A A C
33	PIL/45/2023 FIXED	PRITOM HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A R BHUYAN MR. A BARKATAKI MR. M A I HUSSAIN MR. S H ZAMAN MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR N A MAZARBHUIYA	GA, ASSAM MS. R B BORA, GA(R 1 to 4)
34	WA/74/2023	NIRAB CHANDRA ADHIKARY Versus UNION OF INDIA AND 5 ORS.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, HIGHER EDU GA, ASSAM MR. D GOGOI (R-6) MR. S S ROY (R 1 and 3) DY.S.G.I. SC, FINANCE
35	WA/159/2023 FIXED	RAM CHANDRA PAUL Versus THE STATE OF ASSAM AND 3 ORS. B	MR M J QUADIR MS S AHMED	SC, P AND R.D. GA, ASSAM
	WITH			
36	WA/174/2023	ABHISHEK BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS. A	MR M J QUADIR MS A JHA MS S AHMED	SC, P AND R.D. GA, ASSAM
37	WA/351/2023 FIXED	AMZAD ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	SC, PWD SC, FINANCE
38	WP(C)/2151/2023	FAKAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA	SC, CO OP MR. S HAZARIKA (r-8) MS. J BURAGOHAJIN (r-8) MR. A METO (r-8)
39	WP(C)/7266/2023	MD ROSIDUL ISLAM Versus THE NORTH EAST FRONTIER RAILWAY AND 3 ORS	MR. A AHMED MS. D GOSWAMI	MR. K K PARASAR DY.S.G.I.
40	WP(C)/7404/2023	SMTI MONI GOGOI AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, EDU
41	WP(C)/392/2024 FIXED	SMT. JOYANTA HOJAI Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
42	WP(C)/5899/2023 FIXED	ROHIT CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. W SHARMA	GA, AP MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I. SC, FOREST
43	WP(C)/6574/2023	RANJIT KUMAR PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. M TALUKDAR MS. M TALUKDAR	GA, ASSAM SC, APSC

HEARING

44 [WA/35/2023](#)
CAVT. NO.00472/023,
FIXED

SUBIDITA NATH
Versus
THE INDIAN OIL CORPORATION LTD. AND
5 ORS.

MR. S B LASKAR
MR. A S TAPADER
MR. H A LASKAR
MS N KALITA
MS D DUTTA

MR A R BHUYAN (R6)
GA, ASSAM
MR. A GOGOI
MR. A GOGOI
FOR CAVEATOR
SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. J P SHARMA	15-02-2024	To	19-02-2024
15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024
18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 A.M.]

RESPECTIVE SINGLE BENCHES OF THEIR
LORDSHIPS WILL SIT AFTER RISING
OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	PIL/24/2022 FIXED	BODO WRITER ACADEMY AND 94 ORS Versus UNION OF INDIA AND 8 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM MR. T DEURI, INTERVENER (R-11 to 20) SC, BTC SC, WPT AND BC ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 19/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. J P SHARMA	15-02-2024	To	19-02-2024
15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024
18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024

21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/285/2021	SI(UB) HEMANTA TUMUNG Versus PUSHPRAJ SINGH, IPS	MR. B PHUKAN MR B KHAKHLARY	
2	Cont.Cas(C)/642/2023	SWAPNA DUTTA Versus AVINASH PURUSHOTTAM DAS JOSHI	MR. S K GHOSH MS F AHMED	
3	Cont.Cas(C)/768/2023	JATIN CHANDRA BASUMATARI Versus SAMIR K. SINHA AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	
4	Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	
5	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)
6	Cont.Cas(C)/27/2024	LALAN VERMA AND 3 ORS Versus MUNINDRA NATH NGATEY AND ANR	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. K J SAIKIA	
7	Cont.Cas(C)/66/2024	ABDUL HANNAN MAZUMDER Versus MOMTA HOJAI	MS J AKTAR	
8	WP(C)/670/2024 FIXED	RUPJYOTI BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM SC, PWD
9	WP(C)/805/2024	KULAJIT DAS @ KULAJEET DAS@ KULJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	SC, PWD SC, FINANCE
ADMISSION				
10	WP(C)/785/2018	SMT. LAKHYA JYOTI BORAH (BHAGAWATI) Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 5 ORS.	MR. R C DAS MR P BURAGOHAIN	SC, APDCL MR. T CHAKRABORTY (R6) MR. D CHOUDHURY (R6)
11	WP(C)/2888/2018	SMT. PRANITA BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MR. D SARMAH	GA, ASSAM MR. ABU JAHID (R2-R5) MD K RAHMAN (R2-R5)

12	WP(C)/252/2021	RANJIT KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A ROSHID MR. A R SIKDAR MR. A R SIKDAR MS. M R DEVI M M ZAMAN	GA, ASSAM MR. S DUTTA (SC, P&RD) MD R ISLAM (R-7,8,9,10) MR D N SARMA (R-7,8,9) S K DAS (R-7,8,9,10) SC, REVENUE SC, FINANCE
13	Arb.P./14/2022	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. S K MEDHI ASSTT.S.G.I.
14	WP(C)/284/2022 FIXED	RUPAM KALITA Versus THE STATE OF ASSAM AND 10 ORS	MR. DITUL DAS MR N AHMED	K BORPUJARI (R-10,5) MR D R GOGOI (R-9, R-6) MR. R K AGARWALA (R-8) SC, APSC MR A KALITA, SC, INDUSTRIES & COMMERCE DEPTT. MS. S E AHMED (R-9, R-6) MR. A CHAMUAH (R-10,5) MS. D KALITA(R-8) MR. A BARUAH (R-2 & 3) MR. J SAIKIA (R-4) MR. S BORTHAKUR (R-4) MR. P K BHUYAN (R-10,5) MS. S KAKATI (R-4) MR A CHOUDHURY (R-8) MR. S D ROY (R-10,5) MS K DEKA (R-5)
15	WP(C)/569/2022 FIXED	PRASENJIT KR GHOSH Versus THE STATE OF ASSAM AND 3 ORS	MR. K P PATHAK MR. D GOGOI	MR. B GOGOI, SC, FINANCE AND TAXATION (R-1,2) MS. M D BORAH, SC, TRANSPORT DEPTT. (R- 3,4) SC, TRANSPORT
16	WP(C)/5821/2022	MRS. UTTARA DUARAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	MR A CHALIHA, SC, FINANCE DEPTT. SC, HANDLOOM AND TEXTILE SC, HEALTH
17	WP(C)/7857/2022 FIXED	DR. DEBESWAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	
18	WP(C)/8334/2022 B/O	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM	MS M HAZARIKA (R1-R4) MS. K LOYA (R1-R4) MS. S NEWAR (R1-R4) MR D KHAN (R1-R4)
	WITH			
19	WP(C)/2961/2022	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MS M HAZARIKA (R-1 to 3) MR D KHAN (R-4) MR D KHAN (R-4)
	WITH			
20	WP(C)/2163/2023	NIHAR PRASAD SHARMA Versus NUMALIGARH REFINERY LIMITED AND 4 ORS.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MS M HAZARIKA MR. S BANIK (AS LEGAL- AID-COUNSEL FOR R-5) MS K LOYA (r-4) MS. S NEWAR MR D KHAN
21	WP(C)/160/2023	DANSWRANG BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
22	WP(C)/1102/2023	MONIKANCHAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D. GA, ASSAM
23	WP(C)/1563/2023	SUFIA BEGUM LASKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MRS. S ROY	GA, ASSAM

24	WP(C)/1713/2023	BHABANI KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	GA, ASSAM
25	WP(C)/3079/2023	KHALED AHMED CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP GA, ASSAM
26	WP(C)/3311/2023 B/O	KANAI LAL BERA Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MS T SARMAH	MS. B SARMA DY.S.G.I.
27	WP(C)/3348/2023 FIXED	RAJASHREE SHARMA Versus THE STATE OF ASSAM AND 7 ORS	DR G J SHARMA MR. S DUTTA MR S NATH MS. I DAS	GA, ASSAM SC, AG SC, FOREST
28	WP(C)/3538/2023	RONALD HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R M CHOUDHURY	GA, ASSAM
29	WP(C)/5548/2023	HABI BALA BRAHMA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, HEALTH
	WITH I.A.(Civil)/3412/2023 in WP(C)/5548/2023	HABI BALA BRAHMA, Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	A BORO	SC, HEALTH
30	WP(C)/6345/2023	BUBUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. A SARMA	SC, CO OP
31	WP(C)/6471/2023 B/O	ASHRAFUL ALOM @ UBC NO. 92 ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR S P DAS MR A ALAM MS C BORA	GA, ASSAM
32	WP(C)/7302/2023 B/O	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. GA, ASSAM
ORDERS				
33	Cont.Cas(C)/102/2022	CHANDRABABU DAS Versus SIDDHARTH SINGH AND 2 ORS.	MR. M C DAS MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. B GOGOI (r-2) MR. D UPAMANYA (r-2) MR A CHALIHA (r-2) MR M BHUYAN(r-2)
34	Cont.Cas(C)/186/2022	HARSING RONGPHER Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
35	Cont.Cas(C)/223/2022	MONI RAM BORO Versus SMTI. ANAMIKA TAMULI	MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MR D KALITA
36	Cont.Cas(C)/274/2022	MRINMOY KUMAR DAWKA Versus DIGANTA BORAH AND ANR	MR T CHAKRABORTY MR. D CHOUDHURY	
37	Cont.Cas(C)/523/2022	KAMAL TALUKDAR AND 10 ORS. Versus AKASH DEEP, I.A.S. AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU	
38	Cont.Cas(C)/737/2022 FIXED	DR SOLEMAN ALI Versus DR SIDDHARTH SINGH AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA (R-1) MRS D BORAH MR. B GOGOI (R-1) MR A CHALIHA (R-1) MR M BHUYAN (R-1) SC, HEALTH
39	Cont.Cas(C)/397/2023	NURANI KHATUN Versus M S MANIVANNAN, I.A.S. AND ANR	MR M A ISLAM MR J I MONDAL	MR. N UPADHAYAY (R-1)

40	Cont.Cas(C)/408/2023	GAUTAM KUMAR SARMA Versus GYANENDRA DEV TRIPATHI	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
41	Cont.Cas(C)/629/2023	ABDUL HAQUE CHOUDHURY Versus RAMEN BARUAH, L.R.,	MR. L R MAZUMDER MR. A ISLAM	
42	Cont.Cas(C)/723/2023	MURSHIDA BEGUM Versus MRINAL HAZARIKA	MD. A HASSAN MR. D RABHA	
43	I.A.(Civil)/3713/2023 in Cont.Cas(C)/358/2023	MRIDUL BEZBORAH, Versus JAYANT NARLIKAR, I.A.S. AND ANR.	MR. B D KONWAR SR. ADV. S BORA MR H AGARWAL MR J SINGH MS S JAIN MR P DOLEY	

WITH

[Cont.Cas\(C\)/358/2023](#)

MRIDUL BEZBORAH
Versus
MEGHA NIDHI DAHAL, I.A.S.

MR. B D KONWAR SR. ADV. MR. D SAIKIA
MR H AGARWAL MR. S BORA
MR J SINGH
MR P DOLEY

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7375/2019 WITH LCR	SULATA DORJEE @ PREMODA KIRTONIA Versus UNION OF INDIA AND 6 ORS.	MR. B J MUKHERJEE MS R SAHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/2344/2020 WITH LCR	JUBED ALI Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/2356/2020 WITH LCR	AJEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/2412/2020 WITH LCR	REKHA DEBNATH @ DEVI Versus THE UNION OF INDIA AND 5 ORS	MS C MEDHI MR. S NATH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/804/2024	FIROJ KHATUN @ FIROJA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/810/2024	FULJAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/812/2024	KHOTEZA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR. ATIULLAH HAWARI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/814/2024	MUSSTT JAHANARA PARBIN @ JAHANARA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
9	WP(C)/815/2024	GEETA DAS @ GEETA RANI DAS Versus THE UNION OF INDIA AND 5 ORS	MR A B DEY MR. S SUTRADHAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

10	WP(C)/816/2024	MD ABDUL RASID @ ABDUL RACHID Versus THE UNION OF INDIA AND 7 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO MR. MOHIT BERIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/817/2024	MUSTT KULSUM BIBI Versus THE UNION OF INDIA AND 5 ORS	MD. I HUSSAIN H M S ELAHI	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/818/2024	HABEZA KHATUN @ HAFIZA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
13	WP(C)/491/2017 WITH LCR	MUSSTT ANISHA KHATOON @ MS. ANISHA KHATUN@ ANISA KHATUN@ANICHA KHATUN@ANISA KHATUN@ ANISHA KHATU Versus THE UNION OF INDIA and 4 ORS.	MR.A A MONDAL MR.B ISLAM MR.S HUSSAIN	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/1387/2017 WITH LCR	SAMIRAN NESSA @ SAMIRAN BIBI Versus THE UNION OF INDIA and 9 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAMR. 2-10. ASSTT.S.G.I.(R. 1.)
15	WP(C)/1461/2017 WITH LCR	ABDUL HAI Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.M ALI	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/1465/2017 WITH LCR	BAHATON NESSA Versus THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/1603/2017 WITH LCR	FAKRUL ISLAM Versus THE UNION OF INDIA and 5 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
ORDERS				
18	W.P.(Cri.)/19/2023 FIXED	MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
19	I.A.(Civil)/3784/2023 in WP(C)/5239/2020	JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/5239/2020 WITH LCR	JAHANARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	I.A.(Civil)/368/2024 in WP(C)/926/2020	MAZAM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MS F AHMED	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/926/2020 WITH LCR	MAZAM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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2:00 PM to 4:15 PM

[For Monday, 19th February 2024]

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 AB/308/2024	AZIR UDDIN @ KOKON AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
ADMISSION			
2 WP(C)/7397/2021 PART-HEARD, WITH WP(C)/5223/2015 (D/O), WP(C)/500/2015 (D/O)	BALURAM GOGOI Versus THE STATE OF ASSAM AND 10 ORS.	MR. J I BORBHUIYA MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
BAIL HEARING (BA)			
3 Bail Appln./3642/2023 WITH CASE RECORD (SCANNED COPY)	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
ORDERS			
4 Review.Pet./61/2020 FIXED, IN WP(C)/286/2016 (D/O), WP(C)/1622/2003 (D/O), WP(C)/7560/2003 (D/O), WP(C)/3861/2004 (D/O), WP(C)/4714/2010 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
5 Review.Pet./20/2022 IN WP(C)/4859/2020 (D/O)	STATE OF ASSAM Versus NILOTPAL BHATTACHARYYA AND ANR.	MR. D SAIKIA MR. R MAZUMDAR	MR. T C CHUTIA, SC, ASSAM HIGHER SECONDARY EDUCATION COUNCIL (R-2 & 3)
6 Review.Pet./30/2022 IN WP(C)/5069/2021 (D/O)	SALIM UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MR F A LASKAR MS F BEGUM	SC, P AND R.D. GA, ASSAM
7 Review.Pet./53/2023 IN WP(C)/1347/2023 (D/O)	GULNEHAR BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	GA, ASSAM, R-5 MR. B CHOUDHURY, SC, SSA R-4 MR. P N SHARMA, SC, EDUCATION DEPTT. SC, SSAM
8 Review.Pet./86/2023 IN WP(C)/6596/2022 (D/O)	CHARU KALITA AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	SC, ELEM. EDU SC, FINANCE

9 [Review.Pet./102/2023](#)
IN WP(C)/4413/2022 (D/O)

RANADHIR ADHIKARY
Versus
THE STATE OF ASSAM AND 5 ORS.

MRS. K DEVI
MS S A KHALIFA
MS S A KHALIFA

SC, ELEM. EDU
GA, ASSAM

10 [I.A.\(CrI.\)/64/2024](#)
WITH BA/187/2017 (D/O)
in Bail Appln./187/2017

NABA KANTA PATIR
Versus
THE STATE OF ASSAM,

MR U CHAUDHURY
MR. ABHIJIT MENA
M. GLORY
RHITUSHREE TALUKDAR
P. NATH
Q. KIBA
K. SUMI
MS LITO AWOMI

PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/216/2023	NIRMALENDU GHOSH Versus DR. M.S. LAKSHMI PRIYA, IAS	MR H I CHOUDHURY MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	
2 WP(C)/628/2023	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
3 WP(C)/630/2023	MAINUDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. N AHMED MR R A AHMED	SC, AG DY.S.G.I. SC, WATER RESOURCE
4 Cont.Cas(C)/694/2023	KALU UDDIN CHOUDHURY Versus PABAN KUMAR BORTHAKUR AND 7 ORS	MR H K J AHMED MR. S N KRISHNATRAYA MR R YASIN P. SWARGIARY MR S.H. CHOUDHURY	
5 WP(C)/6994/2023 FIXED	KAMESWAR PANDEY Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
6 WP(C)/7130/2023	NEW SANJIVANI MEDICAL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR S BORTHAKUR MS. P BORAH	
WITH 7 WP(C)/7142/2023	LAKHOTIA MEDICAL HALL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR S BORTHAKUR MS. P BORAH	
WITH 8 WP(C)/7179/2023	NORTH EAST MEDICAL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS	MR S BORTHAKUR MS. P BORAH	
WITH 9 WP(C)/7185/2023	JOY SANKAR MEDICAL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 3 ORS	MR S BORTHAKUR MS. P BORAH	

10	WITH WP(C)/7187/2023	NISTHA MEDICAL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 3 ORS	MR S BORTHAKUR MS. P BORAH	
11	Cont.Cas(C)/50/2024	KALADHAR CHAUBEY Versus AJAY KUMAR BHALLA AND 3 ORS.	MR. R MAZUMDAR	
12	Cont.Cas(C)/63/2024	MAHMUD ALI Versus ANIL KUMAR GUPTA AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	
13	WP(C)/79/2024	M/S NIRMAL SEEDS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MS K GOSWAMI MS S CHAKRABORTY	SC, AGRI. DEPARTMENT
14	Cont.Cas(C)/79/2024	MD. IMAN ALI Versus NEERA DAULAGUPU AND 3 ORS.	MR B D DAS MR D KALITA MR. H R DAS	
15	Cont.Cas(C)/84/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	
16	WP(C)/521/2024	M/S BIVA BAKERS Versus THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MR A SAIKIA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
17	WP(C)/646/2024 FIXED	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, APDCL
18	WITH WP(C)/81/2024	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	GA, ASSAM SC, APDCL
19	WP(C)/766/2024 CAVT. NO.00892/024, WITH CAVT. 89/2024	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MR R A AHMED SC, BTC SC, FOREST FOR CAVEATOR
20	WP(C)/768/2024 CAVT. NO.00902/024, WITH CAVT. 90/2024	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MR R A AHMED SC, BTC SC, FOREST FOR CAVEATOR
21	WP(C)/779/2024 B/O	DIPTY PATOWARY Versus THE UNION COOPERATIVE BANK LTD AND 2 ORS	MR N RAHMAN	
22	WP(C)/780/2024	MONJURUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, PWD ROAD SC, FINANCE
23	WP(C)/782/2024	BISWAJIT CHANDA Versus PUNJAB NATIONAL BANK AND 2 ORS	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	SC, PNB
24	WP(C)/790/2024	DINAMANI HALOI Versus THE STATE OF ASSAM AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	DY.S.G.I. SC, FINANCE SC, WATER RESOURCE
25	WP(C)/796/2024	ABDUL MATLIB AND 4 ORS Versus THE ELECTION COMMISSION OF INDIA AND 4 ORS	MR. A R TALUKDAR	GA, ASSAM SC, ELECTION COMMISSION.
ADMISSION				
26	WP(C)/3685/2022 FIXED	RUHIT HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, WATER RESOURCE SC, FINANCE

27	WP(C)/4284/2022	POOJA HARDWARE STORES Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR. B CHAKRAVARTY ASSTT.S.G.I.
28	WP(C)/4931/2022 FIXED	M/S PURVANCHAL COMMUNICATION PVT. LTD. Versus FOOD CORPORATION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA SC, F C I
29	Arb.P./41/2023 FIXED	SRI RUPESWAR THAKURIA BORO Versus M/S SHIVAM WINE SHOP AND ANR	MR H BARUAH MR P BORAH MR. C SARMAH MS. H BORAH	MR H K DAS (r-2) MR. U PATHAK (r-2) MR N K SARMA (r-2)
30	Arb.P./42/2023 FIXED	MANJUNATHA. M, Versus M/S UPASANA ENTERPRISES AND 2 ORS.	MR. P N CHOUDHURY MS. S SHARMA	MR. R SHARMA (R-2,3) MR. P P DUTTA (R-2) MR E AHMED (R-2,3) MS P SARMA (R-2,3) MS. P P DAS (R-2,3) MISS R A CHOUDHURY (R-3) GA, ASSAM
31	WP(C)/1823/2023 B/O	KAILASH GOGOI Versus THE COMMISSIONER OF POLICE AND 3 ORS	MR D R GOGOI MS. S E AHMED	GA, ASSAM
32	WP(C)/4379/2023 CAVT. NO.07282/023, B/O, WITH CAVT. NO. 728/2023	RANJIT BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS C DAS	SC, P AND R.D. MR. H C SARMA FOR CAVEATOR
33	WP(C)/5050/2023 FIXED	METROPOLITAN TRANSPORTS ASSOCIATION GUWAHATI Versus TH STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, TRANSPORT
34	WP(C)/5589/2023 FIXED	AMAR GUPTA Versus THE UNION OF INDIA AND 5 ORS	MR H AGARWAL MR J SINGH MS P GUPTA MS S JAIN	MR. A K SAHEWALLA (R-2 TO 6) MR. W SHARMA (R-2 TO 6) MR D GOSWAMI (R-2 TO 6) MS Z DOLEY DY.S.G.I.
35	WP(C)/6900/2023 FIXED	MAMON KARMOKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
36	WP(C)/7345/2023 FIXED	M/S TINSUKIA DEVELOPMENT CORPORATION Versus THE STATE OF ASSAM AND 2 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM
37	WP(C)/7567/2023 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	SC, PWD
38	WITH WP(C)/7568/2023	M/S RANA CONSTRUCTIONS AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	PETITIONER IN PERSON	SC, PWD
39	WP(C)/227/2024 FIXED	M/S ANI ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	DR ANKIT TODI	SC, P AND R.D. GA, ASSAM
ORDERS				
40	Cont.Cas(C)/242/2023 B/O	NURUN NEHAR LASKAR Versus BIKRAM KAIRI, I.A.S. AND 3 ORS	MR. K MIRA MR. H A TALUKDAR	MR. A BHATTACHARJEE D J CHAKMA
41	Cont.Cas(C)/363/2023 FIXED	PRADIP KUMAR DAS Versus CHANDAN SHARMA AND 3 ORS	MR. A DHAR MD F FARIDI	MR. B GOGOI
42	WITH Cont.Cas(C)/364/2023	PRADIP KUMAR DAS Versus CHANDAN SHARMA AND 3 ORS	MR. A DHAR MD F FARIDI	MR. B GOGOI

43 [Cont.Cas\(C\)/529/2023](#) M/S. CHOUDHURY ENTERPRISE AND ANR MR. K MIRA
B/O **Versus** MR. H A TALUKDAR
MUNINDRA SHARMA

44 [Review.Pet./14/2024](#) UNION OF INDIA MR. S C KEYAL
IN WP(C) 7118/2022(D/O) **Versus** SC, INCOME TAX
BISWADIP GHOSH

HEARING

45 [WP\(C\)/3109/2023](#) SURENDRA BORO MR G CHOUDHURY MR. T J MAHANTA (r-7)
FIXED **Versus** MR. N DUBEY MR. I H LASKAR (r-7)
THE STATE OF ASSAM AND 6 ORS MS P PHUKAN MR. P K DEKA (r-7)
MS. M DAIMARY MR. P DAIMARY (r-7)
MS M N KONYAK MR. R. KARIM (r-7)
SC, BTC
SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/3779/2022 in Mat.App./14416/2022	XXXXXXXXX Versus XXXXXXXXX	MR. P MAHANTA MR. R B GOHAIN	
	WITH Mat.App./14416/2022 (Filing Number)	XXXXXXXXX Versus XXXXXXXXX	MR. P MAHANTA	
2	CRL.A(J)/52/2023 1 Y O M 7 D :WITH LCR 4 FILES, P.B.-2	KHADEM MANDAL Versus THE STATE OF ASSAM	MR. NURUL HASAN (AMICUS CURIAE)	PP, ASSAM
3	Crl.A./59/2023 WITH OFFICE NOTE, FIXED	THE STATE (NATIONAL INVESTIGATION AGENCY) Versus ABDUL RAHIM AND ANR.		MR. D HUSSAIN (r-1,2) MR. R A MAZUMDER (r-1,2)
4	CRL.A(J)/86/2023 WITH LCR 5 FILES	SURESH GUWALA Versus THE STATE OF ASSAM		PP, ASSAM
5	CRL.A(J)/150/2023 WITH OFFICE NOTE	MANGAL PROJA AND ANR Versus THE STATE OF ASSAM		PP, ASSAM
6	Crl.A./377/2023 WITH OFFICE NOTE	SADIQUL RAHMAN @ SADIKUL RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/979/2023 in Crl.A./377/2023	SADIQUL RAHMAN @ SADIKUL RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
7	I.A.(Crl.)/1033/2023 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED in Crl.A./451/2023	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	DR. B N GOGOI MR U.P. RAI M NARZARY	PP, ASSAM
	WITH Crl.A./451/2023	MADHURJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI MR U.P. RAI M NARZARY	PP, ASSAM

8	I.A.(CrI.)/1280/2023 WITH OFFICE NOTE, LCR 1 BUNDLE, P.B.-4, FIXED in CrI.A./7/2022 WITH CrI.A./7/2022	RAHMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER H M S ELAHI	PP, ASSAM
	WITH CrI.A./7/2022	RAHMAT ALI Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
9	CrI.A./43/2020	MOZIBUR RAHMAN @ MOZIBUR ALI MANDAL AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA(A10) MR. A M BORA(A10) MR J ABEDIN (P5) MR Z KAMAR MD R ALI MR. N N B CHOUDHURY (R-2,3) MR. A CHAUDHURY MR. N UDDIN (P-1,8,9) MR. I H SAIKIA (P-2,3) MR. P K DAS MR S BORTHAKUR (P2, P4, P11,P13) MR. K I MAZUMDER (P5) MR. L R MAZUMDER (P1) MS. P BORAH (P2, P4,P11,P13)) MR. M ISLAM (P-1,8,9) MR. A ALAM (P-1,8,9) MR. K KALITA (P-2,3) MD. I HUSSAIN (P1) MR. N MAHAJAN MR. V A CHOWDHURY(A10) MR. V A CHOWDHURY(A10) MS L HMAR (P-2,3) MR S DAS (R-2,3) MR J ISLAM (A1) MR B TALUKDAR MS. K DEY (R-2,3) MR. L M RAHMAN	MR H R A CHOUDHURY MR H R A CHOUDHURY MR. A AHMED PP, ASSAM
	WITH I.A.(CrI.)/112/2020 in CrI.A./43/2020	RAHMAT ALI AND 19 ORS Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN (A5) MR Z KAMAR(A2 & A3) MD R ALI MR. A CHAUDHURY MR. I H SAIKIA(A2 & A3) MR. P K DAS MR. K I MAZUMDER(A5) MR. D K BAIDYA(A7,A15 & A16) MR. N MAHAJAN MR. L M RAHMAN	PP, ASSAM MR. A MATIN(R2) MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPTT
10	WITH CrI.A./6/2022	EKABBAR ALI @ EKABBAR ALI MANDAL @ EAKKABAR MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
11	WITH CrI.A./8/2022	RAHAM ALI @ RAHMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
12	WITH CrI.A./9/2022	ANOWAR ALI SIKDAR Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN MR. K I MAZUMDER	MR ABDUL MATIN AHMED(R-2) PP, ASSAM
	WITH I.A.(CrI.)/131/2022 in CrI.A./9/2022	ANOWAR ALI SIKDAR Versus THE STATE OF ASSAM AND ANR	MR J ABEDIN	MR ABDUL MATIN AHMED (R-2) PP, ASSAM

13	WITH Crl.A./62/2022	A. RAHIM MONDAL@RAHIM MONDAL@ABDUL RAHIM MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. M ISLAM MR. A ALAM MR M MONDAL MR. N UDDIN	PP, ASSAM
14	WITH Crl.A./63/2022	NOBA ALI MOLLAH @ NOBAB ALI MOLLAH Versus THE STATE OF ASSAM AND ANR.	MS P BORAH	PP, ASSAM
15	I.A.(Civil)/1968/2023 in Mat.App./8001/2023	XXXXXXX Versus XXXXXXX	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	MS. K PHUKAN (LEGAL AID COUNSEL)
	WITH Mat.App./8001/2023 (Filing Number)	XXXXXX Versus XXXXXX	MR SISHIR DUTTA	
16	I.A.(Crl.)/27/2024 WITH OFFICE NOTE in Crl.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY	PP, ASSAM
	WITH Crl.A./466/2023	NURUL HOQUE @ NURAL HOQUE AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA MR J A AHMED	PP, ASSAM
17	I.A.(Crl.)/154/2024 in Crl.A./988/2024	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR. R CHETRI MR N MILI	PP, ASSAM
	WITH Crl.A./988/2024 (Filing Number)	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR H	MR. T DEURI	
	WITH I.A.(Crl.)/989/2024 (Filing Number)	RAVI KUMAR BHOWEL Versus THE STATE OF ASSAM AND ANR H	MR. T DEURI	
HEARING				
18	Crl.A./403/2017 6 Y 6 M 13 D :WITH LCR 5 FILES, P.B.-2, FIXED	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. B CHOWDHURY MR. A Z AHMED	MR. L R MAZUMDER(R-2) MR I HUSSAIN PP, ASSAM
	WITH I.A.(Crl.)/100/2019 in Crl.A./403/2017	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. A Y CHOUDHURY MR. N H LASKAR	PP, ASSAM
19	WITH Crl.A./409/2017	AZAM HUSSAIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MR.W RAHMAN MR B CHOUDHURY MR. A Z AHMED MS.S RASUL MS.R CHETRI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024

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19)	MD. A J ATIA	22-02-2024	To	15-03-2024
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22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 03:30 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/2482/2019	HAREN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	SC, FOREST
BAIL HEARING (BA)			
2 Bail.Appln./155/2024 BA 3234/2023, BA 3415/2023, BA 2999/2023(ALL D/O), FIXED	ABDUL SALIK AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
ORDERS			
3 Review.Pet./10/2024 WP(C) 8142/2022(D/O)	DR. SYED MUSTAK HUSSAIN Versus THE GOVT OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, FOREST SC, PWD SC, PCB
HEARING			
4 WP(C)/1357/2015 PART-HEARD, WP(C) 4839/2016(D/O)	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
5 WITH WP(C)/5052/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST
6 WITH WP(C)/6544/2022	RAKESH KUMAR SINGH Versus THE STATE OF ASSAM AND ORS.	MR. R B PHOOKAN R SARMAH MR. I DAS	SC, FOREST

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13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024
18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/80/2024	NAYANJYOTI KHATANIAR Versus RAJ CHAKRABORTY AND 3 ORS.	MR. M DAS P BORAH	
2 Cont.Cas(C)/81/2024	MONU NATH AND ANR Versus GYANENDRA DEV TRIPATHI AND 2 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	
3 WP(C)/376/2024	MOHAMMED NIYAHUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR. P TELI	GA, ASSAM SC, REVENUE
4 WP(C)/397/2024 FIXED	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, WATER RESOURCE
5 WP(C)/494/2024 FIXED	THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE, CUSTOMS Versus CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND ANR	MR. S C KEYAL (SC, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS)	
6 WP(C)/774/2024	SAMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR I S MAZUMDAR	GA, ASSAM
7 WP(C)/781/2024	BADAL KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
8 WP(C)/784/2024	ASMANI BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM SC, REVENUE SC, FINANCE
9 WP(C)/795/2024	HTN DEVELOPERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MD. A KHAN	SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC

10	WP(C)/801/2024	RUMI BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MD. S Z B AKLAS MR. A M S MAZUMDER	GA, ASSAM
11	WP(C)/806/2024	BIPUL KUMAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	SC, AG (A AND E) GA, ASSAM SC, GHC SC, FINANCE
12	WP(C)/807/2024	MOSTAQ MD MOKSEDUR HASSAN Versus THE UNION OF INDIA AND 10 ORS	K U AHMED MD M HOQUE	GA, ASSAM DY.S.G.I. SC, HEALTH
13	WP(C)/808/2024	ZIABUR RAHMAN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
14	WP(C)/809/2024 B/O	NARENDRA NAMASUDRA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM SC, P H E
15	WP(C)/811/2024	MUNU BEGUM @ MUSSTT MUNU BEGUM AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
16	WP(C)/819/2024	TARA MIAH Versus THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MR R ISLAM	SC, CO OP
17	WP(C)/822/2024	ANANTA PRASAD Versus THE GAUHATI HIGH COURT AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	SC, GHC
18	WP(C)/826/2024	MEHER KHAN AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MS. K K CHETIA PHUKAN	GA, ASSAM SC, REVENUE
19	WP(C)/827/2024	SRIMATI INDU DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR H K J AHMED MR R YASIN	GA, ASSAM
ADMISSION				
20	WP(C)/1853/2022 FIXED	NIKUNJA BORTHAKUR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, REVENUE SC, OIL
21	WP(C)/1910/2022 FIXED	KRISHNA KANTA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH LEGAL AID COUNSEL	GA, ASSAM MR GOPAL (r-4) MS. N UPADHYAY (r-7) MR. P DAS (r-7)
22	WP(C)/4921/2022 FIXED	SMT. DALJEET KAUR JASSAL @ DALJIT KAUR JASSAL Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
WITH				
23	WP(C)/4596/2022	CHETAN PASARI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
WITH				
24	WP(C)/4597/2022	PRADIP TIBREWAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S K SINGH MR B PUSHILAL	GA, ASSAM SC, REVENUE
25	WP(C)/5247/2022 FIXED	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD
26	WP(C)/5822/2022 FIXED	AKKAS ALI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS N J DAS MRS. S ISLAM	SC, CO OP GA, ASSAM MR N A MAZARBHUIYA (r-6)
27	WP(C)/7376/2022 FIXED	M/S JAMES WARREN TEA LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MS. J BORO MR J DAS	GA, ASSAM SC, REVENUE

28	WP(C)/3665/2023 WITH I.A.(Civil)/2305/2023 in WP(C)/3665/2023	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT	MR. P K TIWARI MR. A R GOGOI	SC, GHC
29	WP(C)/4055/2023 FIXED	RABINDRA NATH BARMAN Versus THE GAUHATI HIGH COURT GTL INFRASTRUCTURE LTD. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. P K TIWARI MR. M DUTTA MS S DEV MS N RAI R SARMA	SC, GHC SC, APDCL
30	WP(C)/4107/2023 FIXED	SHIW NATH SINGH Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	MR G N SAHEWALLA (R-5) GA, ASSAM MD ASLAM (R-5) MS. M BARMAN MR N ANIX SINGH (R-5) MR. S S ROY MR M SAHEWALLA MR M SAHEWALLA MR H K SARMA (R-5)
31	WP(C)/4806/2023 FIXED	PRABEEN KR. MASKARA Versus THE STATE OF ASSAM 3 ORS	MR. R HAZARIKA MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
32	WP(C)/5418/2023	ABIR DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
33	WP(C)/7253/2023 FIXED	RAJAN RABHA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. A MANNAF MD A S ALI MR. A HOQUE	GA, ASSAM C.G.C. MRS S BARUAH MS. S BARUAH DY.S.G.I. SC, REVENUE
34	WP(C)/192/2024 FIXED	KASOR UDDIN AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS REP. BY THE CHIEF SECRETARY TO THE GOVERNMENT OF ASSAM, DISPUR, GHY- 0	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, REVENUE
35	WP(C)/271/2024 FIXED	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, CO OP
36	WP(C)/280/2024 FIXED	PADMA THAKURIA Versus THE UNION OF INDIA AND 3 ORS	MR B TALUKDAR MR S SARMAH	SC, GST DY.S.G.I.
37	WP(C)/363/2024 FIXED	PHOTICK CHANDRA NEOG @ PHATIK NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	GA, ASSAM SC, GHC
38	WP(C)/654/2024 FIXED	HADIA NILOFAR KHALIL Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, NHIDC SC, REVENUE
39	WITH WP(C)/509/2024	ABU SAMAD MD KALIM ULLAH Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, NHIDC SC, REVENUE
40	WITH WP(C)/563/2024	HADIA NILOFAR KHALIL Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, NHIDC SC, REVENUE

ORDERS

41	WP(C)/207/2022 FIXED	PRATIBHA HAZAWARY AND 7 ORS Versus THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N DHAR MS. S DASGUPTA MS. S DASGUPTA	SC, P AND R.D. GA, ASSAM
	WITH			
42	WP(C)/6269/2021	SMTI. MEGHALI RABHA Versus THE STATE OF ASSAM ANR 11 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MS N BEGUM MR S GAUTAM M R Sharma	DR. B AHMED (r-6,7,9,10,12) SC, P AND R.D. GA, ASSAM MS. S DASGUPTA (r-6,7,9,10,12)
43	WP(C)/2097/2022	KARABI BARUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. A BISWAS MR. N SARKAR MR P K BASU MR N M DEKA	MS M HAZARIKA GA, ASSAM MR. M K BORAH SC, REVENUE
44	I.A.(Civil)/3376/2023 FIXED in WP(C)/6421/2022 WITH WP(C)/6421/2022	THE STATE OF ASSAM AND 3 ORS Versus PRANJAL GAUTAM PAUL		MR. P HAZARIKA P. BORAH
	WITH			
45	WP(C)/6391/2022	PRANJAL GAUTAM PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE
	WITH			
45	WP(C)/6391/2022	NABIN GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
	WITH			
46	I.A.(Civil)/86/2024 in WP(C)/6391/2022	THE STATE OF ASSAM AND 3 ORS Versus NABIN GUPTA,		MR. P HAZARIKA
46	I.A.(Civil)/3593/2023 in WP(C)/5242/2023 WITH WP(C)/5242/2023	KHAIRUL ISLAM AND 72 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MD. S Z B AKLAS MD. S Z B AKLAS	DY.S.G.I. SC, FOREST SC, REVENUE
	WITH			
47	WP(C)/5184/2023 FIXED	KHAIRUL ISLAM AND 72 ORS. Versus THE UNION OF INDIA AND 9 ORS.	MR. M A SHEIKH MD. S Z B AKLAS	DY.S.G.I. SC, REVENUE SC, FOREST GA, ASSAM
47	WP(C)/5184/2023 FIXED	DILIP DAS AND 15 ORS. Versus THE STATE OF ASSAM AND 5 ORS. B	MR. M K CHOUDHURY MR. T ISLAM MS K DAS	GA, ASSAM
48	WP(C)/168/2024 FIXED	SHARMISTHA DEB AND 7 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. M BISWAS(r-7,8,9 and 10) S K DAS(r-7,8,9 and 10)
49	WP(C)/171/2024 FIXED	JASHMAT ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. A T SARKAR MR S HUSSAIN	GA, ASSAM MD S HOQUE (r-5) MR. M DEKA (r-5) SC, PWD
50	WP(C)/663/2024 FIXED	AJIT KUMAR AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M SHARMA MR P AGARWAL MR H K SARMA	GA, ASSAM SC, REVENUE
		HEARING		
51	WP(C)/7447/2022 FIXED	BINOY KUMAR ARJYA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	GA, ASSAM MR. K GOGOI SC, PCB

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. J P SHARMA	15-02-2024	To	19-02-2024
15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024
18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



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[For Monday,19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5556/2023	SAFIQUEUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. S C KEYAL MS. R DEKA	SC, EDU SC, FINANCE
2	WP(C)/7030/2023	RUMI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI	GA, ASSAM SC, AG SC, FINANCE
3	WP(C)/7061/2023 FIXED	JAYANTA KUMAR BANIK Versus THE STATE OF ASSAM AND 6 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
ORDER NO STEPS				
4	WP(C)/542/2020	PRATEEK KALITA (MINOR) AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A SHARMA MR. A CHAMUAH (P1) MR. S D ROY (P1)	GA, ASSAM SC, AG SC, P H E
ADMISSION				
5	WP(C)/3195/2015	SANJIB LAHAN and 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	SC, ELEMENTARY EDUCATION
6	WP(C)/4780/2016	SMTI PURNIMA DUTTA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. M BHAGABATI MS G BORA MSB DEVI MR.R SARMA MR.A A AHMED MR H TALUKDAR MS.K D SARMAH MS. D. DAS. MR. R SARMA MR. B KONWAR MR.K P GOGOI	GA, ASSAM SC, AG

7	WP(C)/5177/2016	ON THE DEATH OF SMT. CHANDRA LATA SARMA HER LEGAL HEIRS- MRS. DIPAMONI SHARMA AND 2 ORS Versus THE UNION OF INDIA and 3 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.N BARMAN MS.P SAHA	C.G.C. MR.S S ROY ASSTT.S.G.I.
8	WP(C)/6865/2016	SEKHAR CHAKRABORTY and 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MR.U K NAIR MR.G R DEV MS.A CHETRY MS.N SHYAMAL MS.P BORGHAIN MSW YHOSHII MR.M P SARMA	GA, ASSAM MRS.K DEKAR-3 MR.B K PURKAYASTHA(R-3) MR. S P CHOUDHURY MR.D CHAKRABARTY(R-5&6) MR.S HAZARIKA(R- 5&6)
9	WITH WP(C)/980/2018	GOBINDA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS.	MR. D CHAKRABARTY MR. A D CHOUDHURY	GA, ASSAM MR. B K PURKAYASTHA (R-3 &4) MR. S P CHOUDHURY (R-3)
10	WP(C)/3071/2018	RAJIM UDDIN MIA Versus THE UNION OF INDIA AND 4 ORS.	MR. S CHAUHAN MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	ASSTT.S.G.I. SC, U G C
11	WP(C)/4047/2018	SRI GOPAL SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, BTC
12	WP(C)/5120/2018	JONALI BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K TIWARI MR S DEY MR. A BHATTACHARJEE MR. S P SINGH YADAV MR. A R GOGOI	GA, ASSAM
13	WP(C)/6329/2018	DIPEN BORAH AND 59 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MS P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	GA, ASSAM MR D SENAPATI (R6, R7) MRS. A GAYAN MS. S KATAKEY (R6, R7) ASSTT.S.G.I. SC, FINANCE MR. M SAHEWALLA (R6, R7)
14	WP(C)/6599/2018	ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M P SARMA	SC, EDU SC, FINANCE DEPTT.
15	WP(C)/6049/2019	AMAL BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS. P BHATTACHARYA MR. A BORUA	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE
16	WP(C)/6079/2019	BINA BARUAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MS. M DAS MS A BORPHUKAN MS N KALITA	SC, APDCL
17	WP(C)/6307/2019	GOPAL CHANDRA DAS Versus THE ASSAM GRAMIN VIKASH BANK AND ANR.	MR. A SARMA MR E SHITIRI MR A DAS	MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA
18	WP(C)/8286/2019	AARAMANI BEGUM AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS	GA, ASSAM MR. B SAIKIA A R AHMED MR H ZAMAN SC, FINANCE ASSTT.S.G.I.
19	WP(C)/4500/2020	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. SC, BTADC

20	WP(C)/4997/2020	ABDUL MATIN BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N NATH MR. M DUTTA	MR. B. GOGOI, SC, FINANCE AND TAXATION SC, WATER RESOURCE
21	WP(C)/5026/2020	MANDRILA BASUMATARY Versus STATE OF ASSAM AND 6 ORS.	MR. S DAS MR. N BORUAH MR K DAS	GA, ASSAM SC, AG SC, PWD SC, FINANCE
22	WP(C)/4181/2021 FIXED	MD. CHOUKAT ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM	SC, SEC. EDU. SC, FINANCE
23	WP(C)/5345/2021 WITH WP(C)/5331/2021(D/O), FIXED	AHMED HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. R BORPUJARI MR A CHALIHA (SC, FINANCE) SC, P H E
24	WITH WP(C)/5293/2021	SAMIRAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E
25	WITH WP(C)/5339/2021	RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E AG, ASSAM
26	WITH WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E AG, ASSAM
27	WITH WP(C)/5417/2021	SRIKANTA MONI SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR A CHALIHA (SC, FINANCE) SC, P H E
28	WITH WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) MR A CHALIHA (SC, FINANCE) SC, P H E
29	WITH WP(C)/6315/2022	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. (R-7) SC, P H E
30	WITH WP(C)/1501/2023	BAHAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, AG SC, P H E
31	WITH WP(C)/2563/2023	APURBA CHAKRABORTY Versus THE STATE OF ASSAM AND 6 ORA.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, AG MR A CHALIHA, SC, FINANCE DEPARTMENT, SC, WATER RESOURCE
32	WP(C)/261/2022	PROF (DR) DEVASHISH KAR Versus THE STATE OF ASSAM AND 12 ORS	MR M CHANDA MR S CHOUDHURY Mukesh Sharma MS R MEDHI MS F RAHMAN	SC, HIGHER EDU GA, ASSAM SC, AG MR. D UPAMANYA SC, SEC. EDU.

33	WP(C)/1095/2022 FIXED	BULA SARKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. S NATH MRS R DEKA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MR. M K BORO MR. S R BARUAH MR D K ROY, SC, AHSEC (R-3) MR. B DEORI, GA, ASSAM (R-9 & 10) SC, SEC. EDU. SC, BTC
34	WP(C)/2559/2022 FIXED	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, AG SC, HEALTH
35	WP(C)/3780/2022 FIXED	BASUDEV DEURI Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
36	WP(C)/5153/2022	BHARATI BARMAN Versus THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
37	WP(C)/5199/2022	ANAND KUMAR SIYOTA Versus THE STATE OF ASSAM AND 2 ORS.	MS. A TALUKDAR S BORA	GA, ASSAM SC, FINANCE
38	WP(C)/7113/2022 B/O	MD. SURUJ ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR. R ISLAM J. E. SARKAR	SC, ELEM. EDU MR. R BORPUJARI (R-5) MR B KAUSHIK (R-1 TO 4)
39	WP(C)/7494/2022	SMT. KANIKA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S UPADHAY MR. M SHARMA	SC, ELEM. EDU SC, BTC
40	WP(C)/711/2023	RAKHAL CHAKLADER AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R GOSWAMI DR. N BAROOAH MR. H KALITA MR. H KALITA MS S DAS MS. U BHATTACHARYYA	MR A R BHUYAN (R5) MR N Z CHOUDHURY (R5) MR N A MAZARBHUIYA (R5) MRS. J BEGUM (R5) SC, SEC. EDU. SC, FINANCE
41	WP(C)/1384/2023 FIXED	PURNIMA SAIKIA (KACHARI) Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, HIGHER EDU SC, AG SC, FINANCE
42	WP(C)/4152/2023 FIXED	BORSING TERANG Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
43	WP(C)/5619/2023	NAJMA PARVIN Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM
44	WP(C)/6187/2023	DEVA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
45	WP(C)/6827/2023 FIXED	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, PWD
46	WP(C)/7032/2023	NIPU KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
47	WP(C)/7289/2023 FIXED	ABDUL BASIT Versus THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM N CHAKRABARTY	SC, ELEM. EDU
48	WP(C)/7344/2023 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. SC, SSA
ORDERS				
49	WP(C)/6490/2015	PRANITA DEVI PRADHAN and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.S K DAS MRR KARIM	SC, SECONDARY EDUCATION SC, FINANCE

50	WP(C)/6415/2016	SUBHASH CH. DAS Versus THE UNION OF INDIA and 3 ORS	MR.R K MALAKAR MS.H KALITA MSK R SANKAR	ASSTT.S.G.I.
HEARING				
51	WP(C)/7682/2016 PART-HEARD, B/O	DIGANTA HALOI Versus NUMALIGARH REFINERY LTD and 4 ORS.	MR.N DUTTA MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.R ISLAM(R-5) MR.U K NAIR(R-5) MS.A VERMA(R-5) MS.S KHANIKARR-5 MR. A DHAR MS.P BORGOHAIN(R-5)
52	WITH WP(C)/6151/2016 CAVT. NO. 1084/2016	PANKAJ BORO Versus NUMALIGARH REFINERY LIMITED and 4 ORS	MR.R SARMA MR.K GOSWAMI MR.J GOGOI	MS.S KHANIKAR FOR CAVEATOR MR. A DHAR MR.K K NAIR (FOR CAVEATOR) MRS A VERMA (FOR CAVEATOR)
53	WP(C)/2814/2016 FIXED	NOBI BOKSH Versus THE STATE OF ASSAM and 4 ORS.	MR.S RAHMAN MR.M RANA	SC, AGR 5 SC, WATER RESOURCE(R 1-4)

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. J P SHARMA	15-02-2024	To	19-02-2024
15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024
18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	CRP(IO)/13/2023	LALIT DAS ALIAS LALIT CHANDRA DAS Versus DIPUL DAS	MR. R SARMA MS. S D SAIKIA	
TOP OF THE LIST				
2	RSA/123/2007 WITH LCR	SIRISH CH. SARMA Versus MADAN CH. SARMA	S BAROOAH, SHEELADITYA S KAKATI MR. S MEDHI	B K SHARMA, P P DAS P M DEKA
	WITH MC/3896/2007 in RSA/123/2007	SIRISH CH. SARMA Versus MADAN CH. SARMA	MR.S BAROOAH MR.SHEELADITYA MS.S KAKOTI	
3	RSA/142/2009 WITH LCR	BIJOY KR. PATOA and 2ORS Versus SUMITRA PATOA and 4ORS	A R SIKDAR N AHMED A WAHAB P UPADHYAY K GUPTA	MS.S SENAPATI MR.MD ASLAM MS.B SARMA MS.J GOGOIR-3,4and5 MR.S SENAPATI MR.U BHATTACHARYA(R-3,4&5) MR.D C C PHUKAN(R-3,4&5)
MOTION				
4	CRP/172/2023	SMTI HIRANMAYEE DEKA (MAHANTA) Versus ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY	
5	Tr.P.(C)./14/2024	NIBEDITA BAISHYA @ NIBEDITA KALITA Versus DHRUBAJYOTI BAISHYA	MR S K SARKAR MS J BORUAH MS R KALITA	
6	Tr.P.(C)./15/2024	ROSHNI SARAF @ ROSHANI SARAF (KEDIA) Versus HEMANTA SARAF	MR. A R SHOME MR A J GHOSH	
7	Tr.P.(C)./16/2024	MANISH RANJAN DAS Versus SUCHARITA DEV DAM	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS	
8	CRP/16/2024 FIXED	BIDHAN HARLALKA Versus SARLA HARLALKA AND 2 ORS	MR. M AGARWALLA MS P GOGOI	

9	Tr.P.(C)/18/2024	LITTLESMITA BORA TAMULI Versus TRINAYAN TAMULI	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MS. P GARGO	
10	CRP/18/2024	DEBANANDA PATGIRI AND 2 ORS. Versus CHAKRAPANI PATGIRI	MR J KAKATI MR. K D CHETRI MS R BARUAH	
11	Tr.P.(C)/19/2024	PALASHI BORAH @ PALASHI BORA @ POLASHI BORA Versus SOURAV SAGAR BORAH	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	
12	CRP/19/2024	ALOM KHAN Versus JOHURA KHATUN AND ANR	MR. B J MUKHERJEE MS R SAHA	
13	CRP/20/2024	SANDESH KHAN Versus NUR ISLAM KHAN AND 4 ORS	MD. B HUSSAIN MR A H TOUFIQ	
14	CRP/21/2024 CAVT. NO.01012/024,	DIPTI MEDHI Versus APURBA KUMAR MEDHI AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. ANANTA RAM MEDHI MS. K MEDHI FOR CAVEATOR
15	CRP/23/2024	MAHIDHAR @ MAHODAR BARMAN Versus SUBAL CH BARMAN AND 23 ORS	MR S N KRISHNATRAYA MR D BARMAN	
16	CRP/24/2024	TAPAN SAHA Versus GAYATRI SAHA	MR. P BHOWMICK	
17	CRP(IO)/33/2024	TRILOCHAN SINGH SEHMI Versus DEVENDRA SINGH SEHMI AND 3 ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS MS A KHETAWAT	
18	CRP(IO)/64/2024	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus BABUL CHANDRA BORDOLOI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
19	CRP(IO)/66/2024	NARAYAN KALITA Versus UTPAL KALITA	MR. N B P SINGHA	
20	CRP(IO)/67/2024	SUMAN DAS Versus ARUN BANIK ALIAS ANIMESH BANIK	MR B MALAKAR	
21	CRP(IO)/68/2024	BIRENDRA PRASAD SAH Versus DEBENDRA JALEWAL	MR. D SARAF MR. S S GUPTA MR. P K SARAF	
ADMISSION				
22	CRP/30/2022 CAVT. NO.00072/022, PART-HEARD	SUSHANTA DAS AND 3 ORS Versus ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR. S P MOITRO MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA (R-1) N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) FOR CAVEATOR
23	WITH CRP/28/2022 CAVT. NO. 00082/022,	RATAN CHANDRA MAZUMDAR Versus ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MRS. S BAYAN MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA (R-1) N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) MR. S P MOITRO FOR CAVEATOR

24	WITH CRP/29/2022 CAVT. NO. 00092/022,	SWAPAN DAS Versus ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MRS. S BAYAN MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) MR. S P MOITRO FOR CAVEATOR
25	WITH CRP/31/2022 CAVT. NO. 00062/022,	TAPAN KUMAR DUTTA Versus ANIL KUMAR AJITSARIA AND ANR	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR. S P MOITRO MR. B D DEKA (R-1) MR. M DAS (R-1) MS. N PODDAR MR. S HAZARIKA N CHAUDHURY (R-1) MR A BHATRA (R-1) MR A DEKA (R-1) FOR CAVEATOR
26	CRP(IO)/328/2023 CAVT. NO.09742/023, FIXED	M/S NUMALIGARH REFINERY LTD. Versus M/S. AMKAP MARKETING PVT. LTD.,	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	MRS P BARUA FOR CAVEATOR
27	LA.App./1/2024	BIRASH SHIRA Versus THE GENERAL MANAGER AND 2 ORS . E	MR H DAS MR. B C DEKA D BARUAH	MR. C K S BARUAH SC, NF RLY
28	FAO/2/2024	MANASHI SAIKIA AND 2 ORS Versus DULU SAIKIA AND 3 ORS.	MR. P P BARUAH MR. R SARMA	
29	WITH I.A.(Civil)/24/2024 in FAO/2/2024 Mat.App./4/2024	MANASHI SAIKIA AND 2 ORS Versus DULU SAIKIA AND 3 ORS. XXXXXXX Versus XXXXXXX	MR. P P BARUAH MR. R SARMA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
30	WITH I.A.(Civil)/437/2024 in Mat.App./4/2024 LA.App./6/2024	XXXXXXX Versus XXXXXXX MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MR. A T SARKAR MS S PATAR	GA, ASSAM SC, REVENUE
31	LA.App./7/2024	MANJUL ALI AND 6 ORS. Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR	GA, ASSAM SC, REVENUE
32	FAO/13/2024	SIBARAM PHUKAN Versus SALIMA BEGUM AND ANR.	MR. S J SARMAH	
	WITH I.A.(Civil)/438/2024 in FAO/13/2024	SIBARAM PHUKAN Versus SALIMA BEGUM AND ANR.	MR. S J SARMAH	
<u>BAIL HEARING</u>				
33	AB/208/2024 FIXED	BADSHA SHEIKH Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
34	RSA/137/2023	MD. ABDUL HOQUE AND 8 ORS. Versus MD.SIRAJUDDIN AND 5 ORS.	F K R AHMED J UDDIN MR F A AHMED	MR. S D PURKAYASTHA (r- 1,2,4,5,6)

	WITH I.A.(Civil)/2371/2023 in RSA/137/2023	MD. ABDUL HOQUE AND 8 ORS. Versus MD. SIRAJUDDIN AND 5 ORS. PINKI BARUAH AND 2 ORS. Versus JATIN BARUAH AND 2 ORS	MR M J QUADIR MR M Z SHAH MR. P RAHMAN MR. B J MUKHERJEE MS R SAHA
35	RSA/26/2024		
	WITH I.A.(Civil)/397/2024 in RSA/26/2024	PINKI BARUAH AND 2 ORS. Versus JATIN BARUAH AND 2 ORS RINA SARKAR AND 7 ORS Versus MUSLEMUDDIN AND 4 ORS	MR. B J MUKHERJEE MS R SAHA MR D KALITA MR. D NATH MS. N BARMAN
36	RSA/28/2024		
	WITH I.A.(Civil)/443/2024 in RSA/28/2024	RINA SARKAR AND 7 ORS Versus MUSLEMUDDIN AND 4 ORS	MR D KALITA MR. D NATH MS. N BARMAN
		ORDERS	
37	RSA/169/2003 WITH LCR	ON THE DEATH OF RAMANI MOHAN NATH HIS LEGAL HEIR SMTI ANUPAMA NATH AND ORS Versus IKRAM HUSSAIN AND ORS	MR.T ISLAM MR.N AHMED MISSS YASMIN
	WITH I.A.(Civil)/2031/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MD.N SEIKH MR.N DEKA MR.M GOGOI MR.T ISLAM MR.N AHMED MISSS YASMIN MD.A WAHED
	WITH I.A.(Civil)/2032/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MR. S K MEDHI MD.N SEIKH MR.N DEKA P C DEKA MR A CHOUDHURY MR.M GOGOI MR.T ISLAM MR.N AHMED MISS S YASMIN MD.A WAHED
	WITH I.A.(Civil)/2033/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MR. S K MEDHI MD.N SEIKH MR.N DEKA MR. P C DEKA MR. A CHOUDHURY MR.M GOGOI MR.T ISLAM MR.N AHMED MISS S YASMIN MD.A WAHED
	WITH I.A.(Civil)/2034/2017 in RSA/169/2003	ON THE DEATH OF SHRI PURAN NATH HIS LEGAL HEIRS SMTI SAIBA DEVI and ORS Versus IKRAM HUSSAIN AND ORS	MR. S K MEDHI MD.N SEIKH MR.N DEKA MR. P C DEKA MR. A CHOUDHURY MR.M GOGOI MR.T ISLAM MR.N AHMED MISS S YASMIN MD.A WAHED
38	RFA/53/2018 WITH LCR	ON THE DEATH OF SONARAM BHUYAN HIS LEGAL HEIRS- Versus HERAMBA SAIKIA AND 3 ORS	MR. J DEKA MR N N UPADHYAYA MR. A GANGULY (R1-3) MR. A BORA (R1-3) MR T CHHETRI (R1-3)
	WITH I.A.(Civil)/3399/2022 in RFA/53/2018	GUNADA BHUYAN AND ANR. Versus HERAMBA SAIKIA AND 3 ORS	MR N N UPADHYAYA MR. B B KAKATI MR. A GANGULY MR. A BORA MR T CHHETRI
39	I.A.(Civil)/3346/2018 in LA.App./49/2018	SMTI CHITRA BARUAH Versus THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS
	WITH LA.App./49/2018	SMTI CHITRA BARUAH Versus THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS MR. C K S BARUAH

40	FAO/55/2023 WITH LCR WITH I.A.(Civil)/2625/2023 in FAO/55/2023	BAIJANTI BHAIJANKA AND 2 ORS Versus AMRIT KAUR AND ANR.	MR. S BANIK	
41	I.A.(Civil)/3171/2023 FIXED in CRP(IO)/12933/2023 WITH CRP(IO)/12933/2023 (Filing Number)	BAIJANTI BHAIJANKA AND 2 ORS Versus AMRIT KAUR AND ANR. SANJAY AGARWAL Versus NIVEDITA AGARWAL	MR. S BANIK MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	MR. N BARUAH MR. R J DAS MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN A ALI
42	RFA/1/2024 WITH LCR	SANJAY AGARWAL Versus NIVEDITA AGARWAL BHABANI OFFSET AND IMAGING SYSTEMS PVT. LTD Versus BHABANI GRAPHICS (PRESS) AND 3 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY	MR S K SARKAR MRS V L BHATTACHARJEE (R-1,2) MS R KALITA(R-1,2)
43	MC/5/2024 in CRP(IO)/108/2023 (D/O) in CRP(IO)/108/2023	HIRANYA KUMAR SARMA AND ANR Versus ON THE DEATH OF SOLE PLAINTIFF, RAMESH BARMAN AND ORS	MR. M A SHEIKH MS F INTAZ	MR. J DEKA
44	CRP(IO)/43/2024 FIXED	MAYURI GOGOI Versus BORNALI KALITA AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
45	I.A.(Civil)/386/2024 in RSA/11007/2023 WITH RSA/11007/2023 (Filing Number) WITH I.A.(Civil)/11008/2023 (Filing Number)	OIL INDIA LTD. Versus PUNIT BIRMIWAL AND 5 ORS. OIL INDIA LTD. Versus PUNIT BIRMIWAL AND 5 ORS. A OIL INDIA LTD. Versus PUNIT BIRMIWAL AND 5 ORS. A	MR Z MUKIT MR. A SARMA MR. K KALITA MR. A SARMA MR. A SARMA	
46	I.A.(Civil)/388/2024 in RSA/276/2014 (D/O), FIXED in RSA/276/2014 WITH I.A.(Civil)/390/2024	SAFED ALI, Versus JAINAL ALI AND ORS. SAFED ALI Versus JAINAL ALI AND ORS.		
47	I.A.(Civil)/424/2024 in RFA/13459/2023 WITH RFA/13459/2023 (Filing Number)	JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS. JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS A	MR. R C DAS D R BONGSHIARY MR S HUSSAIN MR. R C DAS	SC, APDCL
48	I.A.(Civil)/456/2024 in CRP/13576/2023 WITH CRP/13576/2023 (Filing Number)	NIRMAL PAUL Versus ANAND KUMAR SAH NIRMAL PAUL Versus ANAND KUMAR SAH	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP MR. R K BHUYAN	
HEARING				
49	Arb.A./2/2014 WITH LCR, B/O	THE UNION OF INDIA Versus M/S KOOLTECH SYSTEMASSAM	C.G.C. MR.T ISLAM	MR.K N CHOUDHURY MR.M MAHANTA MR.A DHAR

STAY MATTERS

50	CRP(IO)/434/2023 FIXED	KRISHNA BORTHAKUR AND 8 ORS. Versus THE OIL AND NATURAL GAS CO. LTD AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM
51	CRP(IO)/436/2023 FIXED	NARAYAN CHANDRA DAS Versus BIJAN CHAKRABORTY AND 8 ORS	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR A DAS MS M DAS MS A KHETAWAT	MR. P K ROY MR. N BHARALI MR. D GOSWAMI MRS P HAZARIKA MS. RIA TIWARI
52	CRP(IO)/440/2023 FIXED	TANUSHREE DEVI AND 3 ORS Versus SAURAV KR NATH	MR S DEWRI MR P SONOWAL MR A DEKA	

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. J P SHARMA	15-02-2024	To	19-02-2024
15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024
18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 Crl.Pet./523/2023 (AT 10:15 AM)	UMAR FARUQUE Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	PP, ASSAM
MOTION (BA)			
2 Bail Appln./414/2024 FIXED	VINOD KUMAR MANOHARLAL JAIN AND 2 ORS. Versus THE UNION OF INDIA	M K BORAH MS. P. KASHYAP S AHMED	SC, CUSTOMS
3 Bail Appln./436/2024 B/O	BIPUL KALITA @ BIPUL CHANDRA KALITA Versus THE STATE OF ASSAM	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
4 Bail Appln./445/2024	MD. SABBIR AHMED @ SABIR AHMED Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
5 Bail Appln./446/2024	SHIVAM SARKAR Versus THE STATE OF ASSAM ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
6 Bail Appln./450/2024	PABITRA DAS Versus THE STATE OF ASSAM AND ANR.	RIYAZ KHAN MR S RAHMAN	PP, ASSAM
7 Bail Appln./458/2024 B/O	JAMIR UDDIN MAZUMDER Versus THE STATE OF ASSAM	G UDDIN MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
MOTION			
8 Crl.Rev.P./58/2024 B/O	RATAN BISWAS Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
9 Crl.Pet./108/2024 WITH OFFICE NOTE, FIXED	SANJAY KUMAR Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	MR D GOGOI, SC, FOREST, DEPTT. PP, ASSAM
10 Crl.Pet./168/2024 B/O	BIJAY GUPTA @ BIJAY KUMAR GUPTA Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
11 AB/315/2024 FIXED	ALI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR M RAHMAN MS A HUSSAIN	PP, ASSAM

12	AB/386/2024 B/O	JAFAR ALI SK. Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
13	AB/388/2024	MD. TAJ UDDIN LASKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. R DEVI	PP, ASSAM

ADMISSION

14	Tr.P.(CrI.)/43/2023 B/O	PARTHA PRATIM BASUMATARY Versus SRIMATI SHIBANI DAS	MR. K SARMA MR. S BORUAH	M ALAMGEER MR. A ALAM MR. M ALAM
15	CrI.Rev.P./275/2023 FIXED	SARBAT ALI Versus KARIMAN NESSA	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	MR. M ALI MR. R ISLAM N. UDDIN MR J. ISLAM H R KHAN
	WITH I.A.(CrI.)/1277/2023 in CrI.Rev.P./275/2023	KARIMAN NESSA Versus SARBAT ALI ,	MR. M ALI	MR N AHMED
16	CrI.Pet./1235/2023 B/O	BUDHESWAR NARZARY AND 2 ORS Versus KABERI CHAKRABORTY NARZARY	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR A A DEWAN MR H A RASHID

BAIL HEARING (BA)

17	Bail Appln./3143/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	INUCH MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
18	Bail Appln./3408/2023 WITH CASE RECORD(SCANNED COPY), FIXED	VIVIAN NONGRUM Versus THE STATE OF ASSAM	MR P P MEDHI MR G BARGAYARY MR. S A CHOUDHURY	PP, ASSAM
19	Bail Appln./4657/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JYOTIMOI DAS @ JYOTIRMOI DAS Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
20	Bail Appln./4667/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD. MITUL ALI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
21	Bail Appln./68/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
22	Bail Appln./226/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GULAB KR. SAH Versus UNION OF INDIA	MR K THAKUR MR D MEDHI	SC, NCB
23	Bail Appln./250/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. M U MONDAL MR A ALIM SK MR. A W MONDAL	PP, ASSAM
24	Bail Appln./279/2024 FIXED	SHYAM SUNDAR PAREEK Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
25	Bail Appln./291/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	SADIQUE ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH MR S ISLAM	PP, ASSAM
26	Bail Appln./318/2024 FIXED	RAMEN MADAH Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
27	Bail Appln./321/2024 WITH OFFICE NOTE, FIXED	VIKASH KUMAR RANA Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS S K DAS	PP, ASSAM

28	Bail Appln./341/2024 WITH OFFICE NOTE, FIXED	AKASH RAY Versus THE STATE OF ASSAM ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
29	Bail Appln./343/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	GAUTAM SAHA AND ANR. Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	
30	Bail Appln./349/2024 WITH OFFICE NOTE, FIXED	ASMA BIBI Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
31	Bail Appln./358/2024 FIXED	ABDUL HANAN AND 4 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
32	Bail Appln./364/2024 WITH OFFICE NOTE, FIXED	HAFIJUL MANDAL AND ANR. Versus NARCOTICS CONTROL BUREAU	MR D K MEDHI P BORUAH	SC, NCB
33	Bail Appln./380/2024 FIXED	KADER ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
BAIL HEARING				
34	AB/3023/2023 FIXED	BIKASH GOHAIN Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
35	AB/3043/2023 FIXED	BOBIDUL ISLAM Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
36	AB/3453/2023 WITH OFFICE NOTE, FIXED	AJIJUR RAHMAN @ AJIJUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI	PP, ASSAM
37	AB/3660/2023 FIXED	SHAHIDUL ISLAM @ SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR G U AHMED MR M Z SHAH	PP, ASSAM
38	AB/3960/2023 WITH OFFICE NOTE, FIXED	MIZARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MS. L WANGSA	PP, ASSAM
39	AB/4001/2023 FIXED	MUNNA ANSARY @ MD MUNNA Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. M RAHMAN MD S ALI	PP, ASSAM
40	AB/4046/2023 FIXED	RAJESH NATH Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
41	AB/4313/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR	PP, ASSAM
42	AB/4316/2023 FIXED	LONKI PHANGCHO @ RAIKOM Versus THE STATE OF ASSAM	MR B DEURI MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
43	AB/11/2024 FIXED	SUSHIL MANDAL Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
44	AB/35/2024 FIXED	EYASIN ALI @ IYACHIN HOQUE Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
45	AB/50/2024 WITH OFFICE NOTE, FIXED	MINHAJUR RAHMAN @ MINHAJUL HOQUE Versus THE STATE OF ASSAM AND ANR	G UDDIN MR A K AZAD	MR. A T SARKAR (r2) MR H AHMED (r2) PP, ASSAM
46	AB/192/2024 FIXED	TARUN CHANDRA DEKA @ TARUN DEKA Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM

47	AB/235/2024 FIXED	FURHAD ALI Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED	PP, ASSAM
48	AB/263/2024 FIXED	IBRAHIM ALI AND ANR Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
49	AB/271/2024 WITH OFFICE NOTE, FIXED	RAJU ALI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM

ORDERS

50	I.A.(CrI.)/500/2020 BA 2017/2020(D/O), FIXED in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN
51	CrI.A./410/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(CrI.)/1085/2023 in CrI.A./410/2023	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. H ALI MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
52	CrI.Pet./1296/2023 FIXED	BIMAL KUMAR AGARWALLA Versus MAHABIR PRASAD MAHESWARI	DR. R SARMAH MS P SAHA	
53	CrI.Rev.P./24/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	WAHID AHMED KHAN Versus AARIZ GARMENTS AND ANR	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. J P SHARMA	15-02-2024	To	19-02-2024
15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024
18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./166/2024 FIXED	SHAHIDA KHATUN Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
2 Bail Appln./431/2024	MOINUL HUSSAIN Versus THE STATE OF ASSAM	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE	PP, ASSAM
3 Bail Appln./453/2024	MD. JAYAD KHAN Versus NARCOTICS CONTROL BUREAU	MR M A ISLAM MR J I MONDAL	SC, NCB
4 Bail Appln./454/2024 B/O	MD. CHAMED ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
5 Bail Appln./457/2024	NOOR MOHAMMAD @ NUR MOHAMMAD Versus THE STATE OF ASSAM	MR. M H LASKAR M. HOSSAIN MD M ISLAM MS. A SULTANA	PP, ASSAM
<u>MOTION</u>			
6 Crl.Pet./178/2024	ANIL GOGOI AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MR. N C DAS	PP, ASSAM
7 Crl.Pet./179/2024	ABHIJIT SAIKIA AND ANR Versus ANZITA SAIKIA AND ANR	MR. A R BHUYAN MS H.K.KASHYAP	
8 Crl.Pet./180/2024	DEBABRAT KALITA Versus THE STATE OF ASSAM AND ANR	MR D KALITA MS R KOUR	PP, ASSAM
9 AB/379/2024	AZAD ALI AND ANR. Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
10 AB/380/2024	MOIDUL ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
11 AB/384/2024	MD ABUL JALIL @ JALIL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
12 AB/385/2024	DULAL UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. M AHMED MS S AHMED	PP, ASSAM

ADMISSION

13	Crl.Pet./1255/2018 B/O	SAWPNANEEL DEKA Versus STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE PP, ASSAM
14	Crl.Pet./440/2023 FIXED	PRASANTA BORAH @ MRIGEN BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	MR. N ANAND (R-2) MS.D SAIKIA (R-2) PP, ASSAM
	WITH			
15	AB/1519/2023	PRASANTA BORAH @ MRIGEN BORA Versus THE STATE OF ASSAM	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
16	Crl.Pet./1393/2023 FIXED	RAKMAT ALI Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM MR S J SHAMIM	MR. P DAIMARY(r-2) PP, ASSAM
17	Crl.Pet./69/2024 FIXED	RAMEZ ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN	PP, ASSAM

BAIL HEARING (BA)

18	Bail Appln./2723/2023 FIXED	SAFIJUL MARAL Versus THE STATE OF ASSAM	MR. Y SIKDAR MS. K TALUKDAR	PP, ASSAM
19	Bail Appln./2794/2023 WITH CASE RECORD(SCANNED COPY), FIXED	KONDAVEETI RAMAKRISHNA Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan	SC, DRI
	WITH			
20	Bail Appln./3206/2023	MATHI NIRANJAN RAO Versus THE UNION OF INDIA	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, DRI
	WITH I.A.(Crl.)/18/2024 in Bail Appln./3206/2023	MATHI NIRANJAN RAO Versus THE UNION OF INDIA	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, DRI
	WITH			
21	Bail Appln./4268/2023	SILAAAR SHEIK Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MS B GOGOI MR J K Bhuyan	SC, DRI
22	Bail Appln./3716/2023 WITH CASE RECORD(SCANNED COPY), FIXED	AJAY KUMAR SINGH Versus UNION OF INDIA	MR S DEKA	SC, NCB
23	Bail Appln./3987/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SARJU CHETRY AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	Bail Appln./4038/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. ALTAF KHAN Versus THE STATE OF ASSAM	MR. A R BHUYAN MS. A. MEDHI MR. M ALI MR N Z CHOUDHURY MR N A MAZARBHUIYA MR. R ISLAM MR J. ISLAM H R KHAN MR S ABDULLAH MS. Y AKHTAR	PP, ASSAM
25	Bail Appln./4084/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BOICHY KUKI @ HESHY Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MR UNUSH KHAN	PP, ASSAM

26	Bail Appln./4159/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MOHAMMAD ALAUDDIN Versus THE UNION OF INDIA	MR. A PAUL	SC, NCB
27	Bail Appln./4160/2023 FIXED	RAM YADAV Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
28	Bail Appln./4412/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PARI DEORI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
29	Bail Appln./4436/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MANGAL DAS Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MR UNUSH KHAN	PP, ASSAM
30	Bail Appln./4461/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ST. ROMAR KOM Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
31	Bail Appln./4528/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BOGIMAYUM SAMIUR RAHMAN @ REHAMAN Versus THE UNION OF INDIA	MR S K SARKAR MRS V L BHATTACHARJEE MS R KALITA	SC, NCB
32	Bail Appln./4577/2023 FIXED	BIJOY BARMAN @ RAKESH BARMAN @ MONGALU BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S M MOLLAH	PP, ASSAM
33	Bail Appln./4692/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SHAMIM AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
34	Bail Appln./287/2024 WITH OFFICE NOTE, FIXED	MAFIZUL HAQUE Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. C K NATH MR. P K DAS	PP, ASSAM
35	Bail Appln./290/2024 FIXED	MD. JEHERUL HAQUE Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI	PP, ASSAM
36	Bail Appln./320/2024 FIXED	MOJIR UDDIN AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
37	Bail Appln./333/2024 FIXED	ASHIM ADHIKARI Versus THE STATE OF ASSAM	MR A HAWARI	PP, ASSAM
38	WITH Bail Appln./148/2024	RUPJYOTI DAS AND ANR Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR SAURAV BAISHYA	PP, ASSAM
BAIL HEARING				
39	AB/3079/2023 FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
40	WITH AB/3080/2023	RUNUMANI BEGUM Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL S ISLAM	PP, ASSAM
41	AB/3316/2023 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	KAMAL UDDIN Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
42	AB/3402/2023 FIXED	BACHARAM BARUAH Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM SPECIAL PP, VIGILANCE
43	AB/3579/2023 FIXED	ABDUT TAHIR LASKAR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	MR. A K TALUKDAR MR S ISLAM PP, ASSAM

44	AB/3612/2023 FIXED	SARAFAT ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
45	AB/3941/2023 FIXED	DEBAJYOTI DAS @ DEBAJIT DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
46	AB/3977/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
47	AB/4018/2023 FIXED	SAFIUR RAHMAN MOLLAH Versus THE STATE OF ASSAM	MR. SAIENDRA DEKA MR. P DUTTA MR JITENDRA DAS	PP, ASSAM
48	AB/4240/2023 FIXED	MUSTAFA AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
49	AB/70/2024 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
50	AB/80/2024 FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
51	AB/358/2024 FIXED	MOHAN SONOWAL Versus THE STATE OF ASSAM	MS A DAS MS. L WANGSA	PP, ASSAM
ORDERS				
52	Crl.A./431/2023 <u>0 Y 5 M 6 D</u> :WITH LCR 4 FILES, FIXED	JANARDAN KONWAR Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR D TALUKDAR (r-2) MR P CHOUDHURY (r-2) MS P SAIKIA (r-2) PP, ASSAM
	WITH I.A.(Crl.)/1138/2023 in Crl.A./431/2023	JANARDAN KONWAR Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
53	Crl.A./383/2023 <u>0 Y 5 M 6 D</u> :	TIKENDRAJIT BARUAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. N BORAH MR M.J. BHARALI	PP, ASSAM
	WITH I.A.(Crl.)/1007/2023 in Crl.A./383/2023	TIKENDRAJIT BARUAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. N BORAH MR M.J. BHARALI	PP, ASSAM
54	I.A.(Crl.)/434/2023 B/O in Crl.Rev.P./5134/2023	RATAN SARMA Versus NABAJYOTI PHUKAN	MR. M HUSSAIN MD A WADUD MR S H MONDAL MR J HUSSAIN	MR. D BARUAH MR W TERON MS S K GUPTA
	WITH Crl.Rev.P./5134/2023 (Filing Number)	RATAN SARMA Versus NABAJYOTI PHUKAN E	MR. M HUSSAIN	
55	Crl.Rev.P./28/2024 FIXED	NUR MD LUTHFUR RAHMAN LASKAR @ NOOR LASKAR Versus THE STATE OF ASSAM AND ANR	MR F A LASKAR MR. A AHMED MD I H LASKAR	PP, ASSAM
56	Crl.Pet./54/2024 FIXED	SANTOSH JAISWAL AND ANR Versus CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, CBI
57	I.A.(Crl.)/152/2024 B/O in Bail Appln./3220/2023	RUNA BEGUM, Versus THE STATE OF ASSAM,	MR. S K DAS	PP, ASSAM
	WITH Bail Appln./3220/2023	RUNA BEGUM Versus THE STATE OF ASSAM	MR. S K DAS MR D BARMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. J P SHARMA	15-02-2024	To	19-02-2024
15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024
18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III]

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3659/2016 FIXED	SMTI LAKHYAHIRA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR.D BAGCHI MS N CHETIA	MS.M BORAH(R-5) MR.B B BORAH(R-5) MR.R ALI(R-5) MS L BARUAH R-5 M R CHOUDHURY(R-5) SC, SOCIAL WELFARE GA, ASSAM
2	WP(C)/794/2018	SAHIDUR SHAH Versus THE STATE OF ASSAM AND ANR.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MS S K CHAUHAN MR. P MAZUMDER	MR. S P DAS MR. B GOGOI (SC, FINANCE DEPARTMENT) SC, LABOUR AND UNEMPLOYMENT SC, FINANCE
3	WP(C)/2417/2018	H Aidar Hussain Laskar Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MR A. HUSSAIN	MR. S S ROY(CGC),ASSTT.S.G.I. MR B SARMAH (SC, RAILWAY, R-4 & 5) GA, ASSAM
4	WP(C)/2770/2018	MUKESH KUMAR JHA Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. S S ROY(CGC),ASSTT.S.G.I. MR B SARMAH (SC, RAILWAY, R-4 & 5) GA, ASSAM
5	WP(C)/3367/2018	ISTARU LASKAR BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR. K SINGHA MS P THAPA	MR. S S ROY(CGC),ASSTT.S.G.I. MR B SARMAH (SC, RAILWAY, R-4 & 5) GA, ASSAM
6	WP(C)/7628/2018	LONI BARUAH Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 23 ORS.	MR. P PATHAK MR. A NARZARI	MR. S S ROY(CGC),ASSTT.S.G.I. MR B SARMAH (SC, RAILWAY, R-4 & 5) GA, ASSAM MR J C BORAH (R-14) MR. S BORTHAKUR (R-15, R16, R18-R24) MS. S KAKATI (R-15, R-16, R18-R24) MR. C CHAKRAVARTY (R- 15, R16, R18-R24) SC, FINANCE

7	WP(C)/8803/2018	ANIL KUMAR YADAV Versus THE UNION OF INDIA AND 3 ORS.	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV	MR. S C KEYAL (ASSTT.S.G.I.) MR. S. S. ROY (FOR ALL RESPONDENTS) ASSTT.S.G.I.
	WITH			
8	WP(C)/7201/2018	PRABHU DAYAL Versus THE UNION OF INDIA AND 4 ORS.	MS. K YADAV MS. M BHATTACHARJEE MR. A KABRA MR. R L YADAV	MR. D C BORAH (CGC, R1- R5) MR. S K MEDHI ASSTT.S.G.I.
9	WP(C)/3134/2019	PRASANTA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. N BORUAH MR. P DUTTA MR A DUTTA	SC, APDCL
10	WP(C)/3036/2020	KHANINDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K D SARMA MS. M DUTTA MR S B SINHA	SC, PNRD GA, ASSAM
11	WP(C)/5069/2020	ACHYUT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS MR. P SAIKIA	GA, ASSAM
12	WP(C)/490/2021	NABAJYOTI BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS R P BARUAH	GA, ASSAM SC, INDUSTRIES AND COMMERCE
13	WP(C)/502/2021	AJIT RANJAN ACHARJEE Versus THE STATE OF ASSAM AND 11 ORS	MR S N ADHYAPAK MS B DAS	GA, ASSAM MR. P J SAIKIA (r-8) MR M GARODIA (R-11) MR. R DUBEY (R-12) MR H BEZBARUA (R-9) MS R DAS (R-11) MS. A B KAYASTHA (R-12) MR. A N I HUSSAIN (R-12) MS. P K DEVI (R-9) MR. S BISWAS MR C GOGOI MS D DEVI
14	WP(C)/1315/2021	DWIPJYOTI PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	GA, ASSAM
15	WP(C)/4474/2021	GAJENDRA NATH BORAH Versus THE UNION BANK OF INDIA AND ANR.	MR. R SARMA MRS. S D SAIKIA	
16	WP(C)/5869/2021 WITH WP(C)/165/2021(D/O)	NIPAN KUMAR SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR B HAZARIKA	SC, FOREST
17	WP(C)/6368/2021 FIXED	FIRDUJA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	MR. K GOGOI (R-1,2,3) MR. M HUSSAIN (R-4,5) MR A K DAS (R-4,5) ASSTT.S.G.I.
18	WP(C)/6581/2021	SABITA BRAHMA Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR B M DEKA MR M P DEKA MS D MAHANTA	SC, APDCL
19	WP(C)/6763/2021	MRINAL DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, IRRIGATION
20	WP(C)/6780/2021	MD. TAUSIF ALI AHMED Versus THE UNION OF INDIA AND 5 ORS	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	GA, ASSAM MR. C K S BARUAH ASSTT.S.G.I.
	WITH			
21	WP(C)/3639/2021	MD TAUSIF ALI AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR A IKBAL	MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.

22	WP(C)/6817/2021	MADHAB CHANDRA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR H SHARMA	MR. K GOGOI ASSTT.S.G.I.
23	WP(C)/6842/2021	MANU RAM DAS AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M K NEOG MR. B KUMAR	GA, ASSAM SC, FOREST SC, FINANCE
24	WP(C)/7110/2021	JAIDA BEGUM @ JAIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR J ISLAM MR A RAHMAN MRS. A AHMED	MR. Z HAMMAD (R NO.4) GA, ASSAM
25	WP(C)/7136/2021	BIMAL BORGOHAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN MRS. B HAZARIKA	GA, ASSAM MR B GOGOI (SC, GAD)
26	WP(C)/7172/2021	RISHA BALA NARZARY Versus THE STATE OF ASSAM AND 3 ORS	MR A DASGUPTA MS B DAS MR. B DAS MR R SARKAR	GA, ASSAM SC, BTC
27	WP(C)/7222/2021	BALEN CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. S KHAN MRS. S P HUSSAIN	GA, ASSAM SC, REVENUE
28	WP(C)/7223/2021	MD. ISLAMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MS T WAPANGLA	SC, GMC
29	WP(C)/7230/2021	ON THE DEATH OF TARUN BORA, HIS LEGAL HEIR GYANJYOTI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MR. N DEKA MR S P DAS MR A ALAM	GA, ASSAM
30	WP(C)/7263/2021 WITH LCR	THE GENERAL MANAGER DOOLAHAT T.E., LAKHIMPUR AND ANR. Versus AKHILESH TIWARI	MR D KALITA MR. D NATH MS A BHUYAN	MR. P J SAIKIA MS. M KECHII MR K J SAIKIA
31	WP(C)/7270/2021	MITALIM KONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR E AHMED MR. R A CHOUDHURY	GA, ASSAM SC, WPT AND BC
32	WP(C)/7286/2021	ABDUL MALEK AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS	SC, P AND R.D.
ORDERS				
33	Cont.Cas(C)/288/2019 FIXED	PRADIP KUMAR DAS Versus JULIE SONOWAL AND 5 ORS.	MR. A Y CHOUDHURY MR. N H LASKAR MR. T A CHOUDHURY	MR. D SAIKIA MR. D SAIKIA MR. B GOGOI MR. B GOGOI MR P NAYAK MR. A PHUKAN
34	Cont.Cas(C)/606/2019	MOLOY BHUSHAN CHAKRABORTY Versus RAJESH PRASAD	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	
35	Cont.Cas(C)/710/2019	KULENDRA CHANDRA ROY Versus MUGDHAYOTI DEB MAHANTA	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR. S R BORUAH
36	WP(C)/7141/2019	MANISH HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K DAS MS Z ANJUM MS J SAIKIA MR A BORA	SC, APDCL
37	Cont.Cas(C)/159/2021	MAJANI KONWAR AND 10 ORS Versus SAMIR KUMAR SINHA	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DUWARAH MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	
38	Cont.Cas(C)/186/2021	TAHER BARBHUIYA Versus J.B. EKKA, IAS,	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. M NATH MR. A BHATTACHARJEE

39	Cont.Cas(C)/106/2022	PRAKASH JYOTI BORAH AND 23 ORS Versus SHYAM JAGANATHAN AND 3 ORS	MR B SINHA MR. A SARMA MR D K DEY MS T DEBNATH	
40	Cont.Cas(C)/114/2022	SWMDWN BRAHMA Versus ANURAG GOEL AND 3 ORS	MR. K R PATGIRI MS. U HAZARIKA MRS. C DAS	
41	Cont.Cas(C)/373/2022	UPEN ENGTI Versus RAJESH KEMPRAI AND ANR	MR H TALUKDAR	
42	Cont.Cas(C)/386/2022	SMTI SABETERA BIBI @ SABTERA BIBI Versus NIRAN CHANDRA GOGOI	MR. JUNM LASKAR MS N KHATUN	
43	Cont.Cas(C)/567/2022	NAYAN SARMA Versus R K GUPTA AND ANR	MR H TALUKDAR B R BRAHMA MR. R SARMA	MR. S S ROY (r-2) MR. J SAIKIA (r-2) MR. S BORTHAKUR (r-2)
44	Cont.Cas(C)/702/2022	PRAMOD BORAH Versus RAKESH KUMAR AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI (R-4) MR. P N GOSWAMI (R-4) MR. P N GOSWAMI (R-4) MR. I KALITA (R-4) MR. D GOGOI (R-1,2,3) MR. D GOGOI (R-1,2,3) MR. R R Gogoi (R-1,2,3)
45	Cont.Cas(C)/703/2022	UPENDRA NARAYAN DUTTA Versus RAKESH KUMAR AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI (R-4) (R- 1) MR. P N GOSWAMI (R-4) (R- 1) MR. I KALITA (R-4) (R-1) MR. D GOGOI (R-1) MR. D GOGOI (R-1) MR. R R Gogoi (R-1)
46	Cont.Cas(C)/785/2022	BHOLADHAR DAS Versus PABITRA RAM KHOUND AND 4 ORS	MS B DEVI	
47	I.A.(Civil)/435/2024 in WP(C)/152/2021	SUSHITA PAUL DHAR, Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. P N SHARMA	GA, ASSAM
	WITH WP(C)/152/2021	SUSHITA PAUL DHAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. J P SHARMA	15-02-2024	To	19-02-2024
15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024

18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Monday, 19th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MRS. JUSTICE MITALI THAKURIA****COURT NO: 22****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./448/2024	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
2	Bail Appln./451/2024	JAMIL AHMED Versus THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
3	Bail Appln./452/2024	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
4	Bail Appln./456/2024	MD. BANIS ALI @ RAHUL Versus THE STATE OF ASSAM	MR MINTU SAIKIA MR J. ISLAM MS R DUTTA	PP, ASSAM
<u>MOTION</u>				
5	Crl.Rev.P./38/2024 FIXED	SAMAR ALI LASKAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR H A AHMED MS P BANIA	PP, ASSAM
6	Crl.Rev.P./52/2024 FIXED	JADAB SAIKIA Versus BULBULI SAIKIA	MR. S CHOWDHURY	
7	Crl.Pet./111/2024 FIXED	PARTHA JEET PATHAK Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM
8	Crl.Pet./112/2024 FIXED	PARTHA JEET PATHAK Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM
9	Crl.Pet./181/2024	GURJIT KAUR VIRDEE AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS	PP, ASSAM
10	Crl.Pet./182/2024	HMINGTHANZAMI AND ANR Versus UNION OF INDIA	MS S S ZIA	MR. S C KEYAL SC, DRI
11	Crl.Pet./183/2024	ARUP JYOTI SARMA Versus THE STATE OF ASSAM AND ANR	MR S HOQUE M ISLAM R ALOM	PP, ASSAM
12	Crl.Pet./184/2024	MRIGANKA SHARMA Versus RAM LAKHAN GUPTA	MR. SAIENDRA DEKA MR. P DUTTA MR JITENDRA DAS	

13	AB/295/2024 FIXED	SAMSUL ALI Versus THE STATE OF ASSAM	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
ADMISSION				
14	Crl.Rev.P./46/2022 WITH LCR(SCANNED COPY), FIXED	MOUSUMI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR DEBA KUMAR DAS	PP, ASSAM
15	Crl.Pet./376/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	TAOI TANIANG AND ANR Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI	MR. D GOGOI, SPL. PP, FOREST MR. B SARMA, SPL. PP, FOREST PP, ASSAM
16	Crl.Rev.P./392/2023 FIXED	BABY SAHA Versus SANJOY KUMAR JAIN AND ANR	MD. A SAHAD MR. M H ALI	MR. B K JAIN (R-1) MS. P C BARNALI NAIR (R-1) PP, ASSAM
17	Crl.Pet./551/2023 FIXED	DR. UPENDRA NATH KALITA Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA	PP, ASSAM
18	Crl.Pet./556/2023 FIXED	KANGKAN NATH Versus THE STATE OF ASSAM AND ANR	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	MR. K K DUTTA (R-2) MR. B GOGOI (R-2) MR. DEBANUJ DUTTA (R-2) PP, ASSAM
19	Crl.Pet./1284/2023 FIXED	RUSHWAD ALAM @ ROUSHAN KHAN @ LAKHMI Versus THE STATE OF ASSAM	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
20	Crl.Pet./20/2024 FIXED	LUIES AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MS N ISLAM MS. L ISLAM	PP, ASSAM
21	Crl.Pet./106/2024 FIXED	RAJUMONI HUSSAIN Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./4663/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SAIDUR RAHMAN @ GELA Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
23	Bail Appln./64/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SALMA JAHAN AHMED Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
24	Bail Appln./183/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MANNAN MALIK Versus THE STATE OF ASSAM	MR. S M MOLLAH MR KUTUB ALI	PP, ASSAM
25	Bail Appln./221/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MONOJ KALITA Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
26	Bail Appln./324/2024 FIXED	ROHIM ALI @ RAHIM ALI Versus THE STATE OF ASSAM	MS A BEGUM	PP, ASSAM
27	Bail Appln./368/2024 FIXED	ABDUL KARIM @ KARIM ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
BAIL HEARING				
28	AB/3845/2022 FIXED	JITENDRA DEKA AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
29	AB/2544/2023 FIXED	MAIZAN AND ANR Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	MR. A R BHUYAN MS. R CHOUDHURY (FOR INFORMANT) MR N RAHMAN MR N RAHMAN PP, ASSAM

30	AB/2989/2023 FIXED	ABDUL HAKIM @ ABDUL HAKIM AHMED AND 10 ORS Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM MR. R ISLAM MR N ZAMAN	PP, ASSAM
31	AB/3171/2023 FIXED	ANOWAR HOSSAIN @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	MR. S ISLAM MR. T A RAHMAN MR A HAWARI PP, ASSAM
32	AB/3385/2023 FIXED	MUNINDRA BARUA @ ANKU Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	PP, ASSAM
33	AB/3772/2023 FIXED	MOIMONA KHATUN Versus THE STATE OF ASSAM	MR P UPADHYAY MR A UPADHYAY	PP, ASSAM
34	AB/3832/2023 FIXED	GANESH SARKAR @ GANESH DAS Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
35	AB/3881/2023 FIXED	GOUTAM SEN AND ANR Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
36	AB/4147/2023 FIXED	RAHUL SAIKIA Versus THE STATE OF ASSAM	B KHAKHLARY MAMONI BORBORUAH BORGOHAIN MS. K DEKA MS M SARMA U SWARGIARY MS R BEGAM MS LUBNA CHOUDHURY	PP, ASSAM
37	AB/4173/2023 FIXED	PRAGYAN CHUTIA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	PP, ASSAM
38	AB/4185/2023 WITH CASE RECORD(SCANNED COPY), FIXED	KOMESH HOJAI Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
39	AB/4203/2023 FIXED	ABDUL MAZID CHOUDHURY Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
40	AB/4249/2023 B/O	BHOLA KUMAR @ BHOLA KUMAR PASWAN Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
41	AB/4368/2023 FIXED	AMAN CHOUDHURY Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM
42	AB/22/2024 FIXED	IKRAMUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	MR. A MOBARAQUE (INFORMANT) S A AKIB (INFORMANT) PP, ASSAM
43	AB/104/2024 FIXED	PRATAP SENAR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI A KHANDAKAR	PP, ASSAM
44	AB/128/2024 FIXED	DINESH DAS Versus THE STATE OF ASSAM	MR. D GOGOI MR H P NEPAL MR P H KONWAR	PP, ASSAM
45	AB/170/2024 FIXED	HIREN DEKA AND ANR Versus THE STATE OF ASSAM	MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
46	AB/180/2024 FIXED	SAMIUL HOQUE KHANDAKAR Versus THE STATE OF ASSAM	MR M RANA MR M.HOQUE	PP, ASSAM

47	AB/206/2024 FIXED	MD. ABDUL RAHMAT Versus THE STATE OF ASSAM	MR. N ALAM MR K JAIN MR A K SHARMA MS. B JAIN	PP, ASSAM
48	AB/214/2024 FIXED	HENNA BEGUM Versus THE STATE OF ASSAM	M HOSSAIN MS F INTAZ	PP, ASSAM
49	AB/245/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING	PP, ASSAM
50	AB/285/2024 FIXED	GIASUDDIN KHAN @ GIASUDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
51	AB/307/2024 FIXED	MAYNAL HAQUE Versus THE STATE OF ASSAM	G UDDIN MR A K AZAD MR. J UDDIN	PP, ASSAM
52	AB/314/2024 FIXED	MONOWARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
ORDERS				
53	Tr.P.(CrI.)/7/2023 B/O	ANOWARA BEGUM Versus THE STATE OF ASSAM AND ANR	MS G DEKA MS. K KALITA	PP, ASSAM
54	I.A.(CrI.)/86/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./37/2023 WITH CrI.A./37/2023	UTTAM BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
55	CrI.Pet./308/2023 WITH LCR 1 FILE	JAHANARA RAHMAN Versus DHARMAKANTA GOGOI AND ANR	MR. A K SHARMA MR R KASHYAP MR. A AHAD	MR. ABU JAHID PP, ASSAM MR. M B ISLAM
56	I.A.(CrI.)/837/2023 WITH OFFICE NOTE, FIXED in CrI.A./332/2023 WITH CrI.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MRS. R T DAS MR K DAS MR K DAS	MR. B RAHMAN (R-2) MR. H ALI (R-2) MR. K K PARASAR (APP) MR G DEKA(R-2) PP, ASSAM
	WITH CrI.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	MR. B RAHMAN(R-2) MR. B RAHMAN(R-2) MR J ISLAM MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) PP, ASSAM
	WITH I.A.(CrI.)/868/2023 in CrI.A./332/2023	BINDESWAR TIWARI Versus THE STATE OF ASSAM AND ANR	MR. S DAS MR K TALUKDAR	MR. B RAHMAN(R-2) MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) PP, ASSAM
57	I.A.(CrI.)/1169/2023 FIXED in CrI.Pet./776/2023 WITH CrI.Pet./776/2023	ANZITA SAIKIA, Versus NIRUPAMA SAIKIA AND ANR.	PETITIONER IN PERSON	MR. S P ROY
	WITH CrI.Pet./776/2023	NIRUPAMA SAIKIA AND ANR. Versus ANZITA SAIKIA AND ANR	MR. S P ROY JYOTISH DAS MS. R MAHANTA	MRS A SAIKIA (RESPONDENT-IN-PERSON)
58	I.A.(CrI.)/118/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED in CrI.Pet./208/2023	SHEHNAZ BEGUM AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	MR. A K AHMED (r-2) PP, ASSAM

	WITH Crl.Pet./208/2023	SHEHNAZ BEGUM AND 8 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K GHOSH MS F AHMED	MR. A K AHMED (r-2) MD A ISLAM (r-2) PP, ASSAM
59	I.A.(Crl.)/144/2024 BA 19/2024(D/O), FIXED in Bail Appln./19/2024	GOLOK ROY @ SOILEN @ KOLOK Versus THE STATE OF ASSAM AND ANR	MR. R C DAS MR S HUSSAIN	PP, ASSAM
		HEARING		
60	Crl.Pet./412/2023 WITH LCR (5 PARTS), FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. A BHATTACHARYA MS. K MALAKAR MR S DAS MR. S A HUSSAIN MR. A BHATTACHARJEE G BORO R BARMAN	PP, ASSAM
61	WITH Crl.Pet./167/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR S DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. J P SHARMA	15-02-2024	To	19-02-2024
15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024
18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/48/2024 FIXED	THAMNA ANCHALIK DEGREE COLLEGE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU SC, BTC
2	WP(C)/421/2024 FIXED	MAHAMAYA DEGREE COLLEGE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED MR A MALEK	SC, HIGHER EDU SC, BTC SC, FINANCE
WITH				
3	WP(C)/45/2024	BAKSA DEGREE COLLEGE, BAGANPARA AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU SC, BTC
4	WP(C)/540/2024 FIXED	IBRAHIM ALI AND 20 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. S HOQUE M ISLAM	SC, ELEM. EDU GA, ASSAM
5	WP(C)/602/2024	BISHWAJYOTI PURKAYASTHA Versus THE STATE OF ASSAM AND 9 ORS	MR. A K DUTTA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM SC, REVENUE
6	WP(C)/645/2024 FIXED	THE SCHOOL MANAGING COMMITTEE, MARWARI HINDI HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.
WITH				
7	WP(C)/621/2024	DR. RAM NIROJ SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.
8	WP(C)/821/2024	HAM-AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	SC, HIGHER EDU SC, G U
9	WP(C)/828/2024	REETA DAS @ REETA DAS HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MS. N BORAH	SC, HIGHER EDU
ORDER (STAY VACATING)				
10	I.A.(Civil)/72/2024 FIXED in WP(C)/5784/2023	NANI GOPAL KARMAKAR Versus JAHIRUL ISLAM AND 3 ORS.	MR. T J MAHANTA	MR. N H BARBHUIYA SC, SEC. EDU.

WITH[WP\(C\)/5784/2023](#)

JAHIRUL ISLAM
Versus
 THE STATE OF ASSAM AND 3 ORS.

MR. N H BARBHUIYA
 MS. N.A. LASKAR
 MS. S. DEY

MR. T J MAHANTA (r-4)
 MS. P BHATTACHARYA (r-4)
 MR. A BORUA (r-4)
 SC, SEC. EDU.

ADMISSION

11 [WP\(C\)/2214/2023](#)
 CAVT. NO.02272/023,
 PART-HEARD, FIXED

JAYANTA KUMAR SARMA
Versus
 KRISHNA KANTA HANDIQUE STATE OPEN
 UNIVERSITY AND 5 ORS.

MR. M K CHOUDHURY
 MR. A BARKATAKI
 MR P BHARDWAJ
 MR. M SARMA

MR. K N CHOUDHURY (R-1,2,3)
 MR. P J PHUKAN, (R-1 TO 3,5,6 & 7)
 MR. A CHAMUAH, SC,
 UNIVERSITY GRANTS
 COMMISSION,
 (RESPONDENT NO. 7)
 SC, KKHSOU
 MR. ARIF AHMED (R-5,6)
 FOR CAVEATOR

12 [WP\(C\)/917/2019](#)
 FIXED, IN WP(C)/4701/2014 (D/O),
 WITH WP(C)/4786/2014 (D/O)

RANU DEVI
Versus
 THE STATE OF ASSAM AND 4 ORS.

MR. N BORAH
 MR. H MAZUMDER

MR. M U MONDAL (R5)
 MR. R SARMA
 MS. N NASRIN (R5)
 MR. S ROY (R-5)
 MR. M H LASKAR (R-5)
 MD. I H KHAN (R5)
 M. HOSSAIN (R-5)
 SC, EDU
 MR. H S BARUAH

WITH

13 [Review.Pet./39/2019](#)

SMTI RANU DEVI
Versus
 SMTI REEMA BARUAH AND 4 ORS

MR. K N CHOUDHURY
 MR. N BORAH
 MR. J PATOWARY
 MR. H MAZUMDER

MR. M U MONDAL (R1)
 MS. N NASRIN (R1)
 MD. I H KHAN (R1)
 SC, EDU

14 [WP\(C\)/1370/2019](#)
 FIXED

PRANAB ROUTH
Versus
 THE STATE OF ASSAM AND 8 ORS.

MS N NATH
 MR. M DUTTA

SC, ELEM. EDU
 SC, FINANCE DEPTT.

15 [WP\(C\)/6110/2019](#)
 FIXED

APARAJITA ROY CHOUDHURY
Versus
 THE STATE OF ASSAM AND 5 ORS.

MR. K K DEY
 MR V K BAROOAH

MS C M DEKA
 MR. D HUSSAIN
 MR. A S TAPADER
 SC, SEC. EDU.

16 [WP\(C\)/2297/2021](#)

MAFIJAN BIBI
Versus
 THE STATE OF ASSAM AND 10 ORS

MR. P MAHANTA
 MS. P SAHARIA

SC, ELEM. EDU
 MR. D SARMA (R-9)
 MR. ABU JAHID (R-9)
 MR N SARMA (r-7)
 SC, SSA

17 [WP\(C\)/2392/2021](#)

JAGRITI BORAH
Versus
 THE STATE OF ASSAM AND 2 ORS

MR. S K DAS
 MR R KARIM
 MR D BARMAN

SC, ELEM. EDU
 SC, SSA

18 [WP\(C\)/2852/2021](#)
 FIXED

HEMANTA PEGU AND ANR
Versus
 THE STATE OF ASSAM AND 2 ORS

MR. B CHETRI
 MR. K K PARASAR
 MR P BHATTACHARJYA

SC, AHSEC
 SC, AHSEC
 SC, SEC. EDU.

19 [WP\(C\)/2917/2021](#)

AKLIMA KHATUN
Versus
 THE STATE OF ASSAM AND 3 ORS

MR M H AHMED
 MS. N SULTANA

SC, ELEM. EDU
 GA, ASSAM

20 [WP\(C\)/3645/2021](#)

NOZRUL ISLAM AND 18 ORS.
Versus
 THE STATE OF ASSAM AND 28 ORS.

MR. M U MAHMUD
 MR. M ALI
 MR S H MAHMUD
 MS. P DEVI

SC, ELEM. EDU
 MR H R A CHOUDHURY (R-11)
 GA, ASSAM
 MR. H ALI (R-11)
 MR. R A CHOUDHURY (R-11)

21 [WP\(C\)/5776/2021](#)

H. SANJAY SINGHA AND ANR
Versus
 THE STATE OF ASSAM AND 2 ORS

MR. A A R KARIM
 MS. R R BORAH

SC, SEC. EDU.

22 [WP\(C\)/1090/2022](#)

DILIP DAS
Versus
 THE GAUHATI UNIVERSITY AND 4 ORS

MR J PAYENG
 MS. C BARMAN

SC, HIGHER EDU
 SC, G U

23	WP(C)/2809/2022 FIXED	RAMESH CHANDRA KHAKHLARI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	MR. P. BORGHAIN (r-5) MR. P MAHANTA (R-6) MR. R B GOHAIN (R-6) MR A KHARSOHUM (R-6) SC, SEC. EDU. SC, BTC (R-3 & 4) SC, HIGHER EDU
24	WP(C)/3766/2022 FIXED	PUROBI PATOWARY @ PURABI PATOWARI Versus THE STATE OF ASSAM AND 5 ORS	MR. I C DEKA MR. D J SAIKIA	SC, HIGHER EDU
25	WP(C)/3782/2022 B/O	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
26	WITH WP(C)/794/2023	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
27	WP(C)/5108/2022 FIXED	SATYENDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE
28	WP(C)/5464/2022 FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, HEALTH
29	WP(C)/5826/2022 FIXED	ANJU RANI BAISHYA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR. N J GOGOI	GA, ASSAM MR. R SARMA (R-3) MS. S. BISWAS (R-3) SC, SEBA
30	WP(C)/888/2023 FIXED	SABITA BALA ROY Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR L HUSSAIN	MR. SURAJIT DAS (r-6) MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR A W AMAN (r-6) MR. M BORAH MS SURAYA RAHMAN MR SARFRAZ NAWAZ (r-6) MR. A KHOUND MS B BORA MR A TALUKDAR MR S A BARBHUYAN (r-6) MR S T ADNAN (r-6) MR J DAS MR R SONOWAL SC, SEC. EDU. SC, BTC
31	WP(C)/1024/2023 FIXED	MD. SOFIQUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
32	WP(C)/4467/2023 FIXED	NIYAJ UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY	SC, ELEM. EDU MR. K MIRA (R-4,5)
33	WP(C)/6241/2023 FIXED, WITH WP(C)/3257/2023 (D/O)	DIBAKAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI (R4) MRS. M BARMAN (R4) MR K K MEDHI SC, RABINDRA NATH TAGORE UNIVERSITY

34	WITH WP(C)/7224/2023 CAVT. NO. 13242/023,	DIBAKAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R P SHARMA MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR
ORDERS				
35	Cont.Cas(C)/121/2020	KASIM ALI AHMED Versus MANINDRA SINGH AND 3 ORS.	MR H DAS MR. B C DEKA	MR. D SAIKIA (R5, R6) MR. K GOGOI MR. K GOGOI MR. A R TAHBILDAR (R5, R6)
36	Cont.Cas(C)/54/2022	SYEDA PUTALY BEGUM Versus MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
37	Cont.Cas(C)/281/2022 B/O	MD. MIZANUR RAHMAN AND ANR. Versus SMT. MAMATA HOJAI	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA MR S M T CHISTIE MS N M SARMA
38	WP(C)/7030/2022 FIXED	DR. DIMPLE DOLEY Versus THE DIBRUGARH UNIVERSITY AND 5 ORS	MR K BHUYAN MR N ISLAM MS. A KALITA	MR. R MAZUMDAR MR H BEZBARUA
39	Cont.Cas(C)/68/2023	DURNA KANTA HAZARIKA Versus SURANJANA SENAPATI AND ORS.	MR. M K NEOG	SC, ELEM. EDU MR. D SAIKIA (R-1) MR. U SARMA (R-1) MR B KAUSHIK (R-1)
40	Cont.Cas(C)/169/2023	DR. PRANITA CHOUDHURY Versus DR. HEMANTA KR. NATH	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. P J PHUKAN
41	Cont.Cas(C)/240/2023 B/O	ALTAF HUSSAIN CHOUDHURY Versus SURANJAN SENAPATI, ACS	MRS A BUJARBARUAH	MR B KAUSHIK
42	Cont.Cas(C)/413/2023	JADAV BORAH AND 3 ORS. Versus NARAYAN KONWAR AND 5 ORS	MS. B BHUYAN MRS. R S DEURI MS P.BORAH MS M.CHAKRABORTY	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1) MR. A PHUKAN (r-1)
43	Cont.Cas(C)/478/2023	HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL AND ANR Versus SHAH NAWAZ CHOUDHARY	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	MR. D SAIKIA MR. U SARMA
44	Cont.Cas(C)/564/2023 B/O	MOMER ALI SHEIKH Versus SMTI. SURANJANA SENAPATI	MR. J AHMED MS A HUSSAIN H G DAISY	
45	WP(C)/1264/2023 FIXED	SASANKA BUJAR BARUAH AND 15 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
46	WITH WP(C)/1267/2023	RAHUL NATH AND 33 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
47	WITH WP(C)/1271/2023	BHARADWAJ CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. S HAZARIKA	SC, HIGHER EDU SC, APSC
48	WITH WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC
49	WP(C)/2821/2023	DR. KARUNA CHAMARIA NEE GOENKA Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. A DEKA MR N SARMA MR A CHAKRABORTY MS D MAHANTA MS N NEWME	SC, HIGHER EDU SC, U G C

50	WP(C)/5487/2023 WITH OFFICE NOTE	HAM-AK RURAL DEVELOPMENT FOUNDATION Versus THE NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 6 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. K GOGOI MR. D K BAIDYA, SC,NATIONAL MEDICAL COMMISSION DY.S.G.I. SC, HEALTH
51	I.A.(Civil)/201/2024 in Cont.Cas(C)/358/2021 WITH Cont.Cas(C)/358/2021	APURBA THAKURIA Versus RUPANJALI MAHANTA RUPANJALI MAHANTA Versus (2) P JIDUNG	MR. R MAZUMDAR MR. P MAHANTA MS. P SAHARIA	MR. P MAHANTA MR. R MAZUMDAR (R-3) MR H BEZBARUA (R-3)
52	I.A.(Civil)/413/2024 in WP(C)/4923/2022 WITH WP(C)/4923/2022	ABDULLAH @ MD. ABDULLAH @ ABUULLAHA Versus THE STATE OF ASSAM AND 8 ORS. ABDULLAH @ MD. ABDULLAH @ ABUULLAHA Versus THE STATE OF ASSAM AND 8 ORS.	MR. M A SHEIKH MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	SC, ELEM. EDU GA, ASSAM SC, SSA SC, ELEM. EDU GA, ASSAM SC, SSA
HEARING				
53	WP(C)/3189/2023 FIXED	MUKUL KUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR N SARMA	SC, HIGHER EDU MR H BEZBARUA (R-3)

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. J P SHARMA	15-02-2024	To	19-02-2024
15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024
18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AT 3:30 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Rev.P./60/2022	MAHESH RAY @ ROY Versus THE UNION OF INDIA AND ANR	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN	MR. S C KEYAL SC, NCB
MOTION				
2	AB/338/2024	RAHUL SINGH THAPA Versus THE STATE OF ASSAM	MR. B N DEKA MR. T HUSSAIN	PP, ASSAM
ADMISSION				
3	Crl.Pet./382/2023 PART-HEARD, WITH LCR 1 FILE	SMTI KABITA DEKA, ACS Versus THE STATE OF ASSAM AND ANR.	MR. P N CHOUDHURY S SHARMA MS S WANGMU	PP, ASSAM
ORDERS				
4	I.A.(Crl.)/38/2024 AB 3552/2023(D/O) in AB/3552/2023	DIPEN MITRA Versus THE STATE OF ASSAM,	MS. T SOM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 19/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
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8)	MR. A DAS	12-02-2024	To	20-02-2024
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15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
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18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
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20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday, 19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MFA/9/2024	Union Of India Versus M/S HINDUSTAN GOODS CARRIERS PVT. LTD.	MR KOUSTOV GOGOI	
	WITH I.A.(Civil)/381/2024 in MFA/9/2024	Union Of India Versus M/S HINDUSTAN GOODS CARRIERS PVT. LTD.		
2	MFA/10/2024	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. P S BHATTACHARYYA	
	WITH I.A.(Civil)/408/2024 in MFA/10/2024	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD.	MR. P S BHATTACHARYYA	
3	MFA/11/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
	WITH I.A.(Civil)/421/2024 in MFA/11/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
4	MFA/12/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
	WITH I.A.(Civil)/458/2024 in MFA/12/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
5	MACApp./22/2024	NATIONAL INSURANCE COMPANY LIMITED Versus RITA RAY AND 5 ORS.	MRS. S ROY MS F N ZAMAN	

	WITH I.A.(Civil)/131/2024 in MACApp./22/2024	NATIONAL INSURANCE COMPANY LIMITED Versus RITA RAY AND 5 ORS.	MRS. S ROY MS F N ZAMAN
6	MACApp./24/2024	THE NATIONAL INSURANCE COMPANY LTD. Versus PARI BARUAH AND 3 ORS.	MR. P J BARMAN MS R TADO
7	MACApp./25/2024	AMINA BEGUM AND 2 ORS Versus PULAK DEKA AND ANR	MR D MONDAL DR. U BARUAH
8	MACApp./33/2024	NATIONAL INSURANCE COMPANY LIMITED Versus SONALI DAS@ SUNAINA BEGUM AND 5 ORS . A	MR T KALITA MR. A KAKATI
	WITH I.A.(Civil)/217/2024 in MACApp./33/2024	NATIONAL INSURANCE COMPANY LIMITED Versus SONALI DAS@ SUNAINA BEGUM AND 5 ORS . A	MR T KALITA MR. A KAKATI
9	MACApp./62/2024	ORIENTAL INSURANCE COMPANY LTD. Versus SIBA GHATOWAR AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/370/2024 in MACApp./62/2024	ORIENTAL INSURANCE COMPANY LTD. Versus SIBA GHATOWAR AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
10	MACApp./63/2024	ORIENTAL INSURANCE COMPANY LTD. Versus IKBAL HUSSAIN AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/372/2024 in MACApp./63/2024	ORIENTAL INSURANCE COMPANY LTD. Versus IKBAL HUSSAIN AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
11	MACApp./64/2024	MD SAHIL ALI AND ANR. Versus DELHIVERY PVT. LTD AND 2 ORS.	MR D K KALITA MR. K K PARASAR
12	MACApp./65/2024	MANDHAJ CHETRY PASOWAN @ MANDAYS CHETRY Versus JIBON MOHATU AND ANR.	S KHAN MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN
13	MACApp./66/2024	DHIRAJ DAS Versus GOKUL SEN AND 2 ORS.	S KHAN MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN
14	MACApp./67/2024	MD ABDUL HAMID Versus MD MUZAMMIL HUSSAIN AND 3 ORS.	S KHAN MR. K BHATTACHARJEE MS T BARUAH MS. A BARMAN
15	MACApp./69/2024	NEW INDIA ASSURANCE CO. LTD. Versus HARIDAS RAY AND 2 ORS.	MRS L SHARMA MR. K K BHATTA
	WITH I.A.(Civil)/422/2024 in MACApp./69/2024	NEW INDIA ASSURANCE CO. LTD. Versus HARIDAS RAY AND 2 ORS.	MRS L SHARMA MR. K K BHATTA
16	MACApp./70/2024	NUMAN AHMED CHOUDHURY Versus SULTAN AHMED AND 5 ORS.	MR. M TALUKDAR MR. A SHAKIL
17	MACApp./71/2024	NATIONAL INSURANCE COMPANY LTD. Versus SOMA DAS AND 5 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
18	MACApp./72/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MD. ABDUL SUKUR RAHMAN AND ANR.	MRS L SHARMA MR. K K BHATTA

	WITH I.A.(Civil)/439/2024 in MACApp./72/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MD. ABDUL SUKUR RAHMAN AND ANR.	MRS L SHARMA MR. K K BHATTA	
19	MACApp./73/2024	NATIONAL INSURANCE COMPANY LIMITED Versus MD. ABDUL WAHID MAZUMDER AND ANR.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/445/2024 in MACApp./73/2024	NATIONAL INSURANCE COMPANY LIMITED Versus MD. ABDUL WAHID MAZUMDER AND ANR.	MR T KALITA MR. A KAKATI	
20	MACApp./74/2024	NATIONAL INSURANCE COMPANY LIMITED Versus MD. JAMAL UDDIN AND 2 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/460/2024 in MACApp./74/2024	NATIONAL INSURANCE COMPANY LIMITED Versus MD. JAMAL UDDIN AND 2 ORS.	MR T KALITA MR. A KAKATI	
		ORDERS		
21	MACApp./227/2010 CAVT. NO. 1209/2010 WITH LCR	NATIONAL INSURANCE CO. LTD., Versus SMTI PANCHAMI BORDOLOI and ORS,	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS FOR CAVEATOR
22	WITH MACApp./310/2010	SMTI PANCHAMI BORDOLOI and 3 ORS, Versus NATIONAL INSURANCE CO. LTD. and ORS,	MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS	
23	MACApp./120/2011 WITH LCR	THE ORIENTAL INSURANCE CO. LTD., Versus BHUPEN BHUYAN and ANR,	MS. R D MOZUMDAR MR.A KHANIKAR MR.A DUTTA MS. C MOZUMDAR MR. S P SHARMA	MS.A BHATTACHARJEE MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK
24	MACApp./113/2013 WITH LCR	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)
	WITH MC/1062/2013 in MACApp./113/2013	NATIONAL INSURANCE CO LTD Versus MOHEN SAIKIA and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	
25	WITH MACApp./215/2012	NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI

	<p>WITH MC/3167/2012 in MACApp./215/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI and 4 ORS</p>	<p>MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA</p>	
	<p>WITH I.A.(Civil)/612/2023 in MACApp./215/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus SANJIB HILOIDHARI AND ORS.</p>	<p>MR. R K BHATRA</p>	<p>MR. R GOSWAMI</p>
26	<p>WITH MACApp./216/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA 4 ORS</p>	<p>MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA</p>	<p>MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI</p>
	<p>WITH MC/3175/2012 in MACApp./216/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus SHARADA GUPTA ORS</p>	<p>MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA</p>	
	<p>WITH I.A.(Civil)/628/2023 in MACApp./216/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus SMT. SHARADA GUPTA AND 4 ORS</p>	<p>MR. R K BHATRA</p>	<p>MR. R GOSWAMI</p>
27	<p>WITH MACApp./220/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	<p>MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI</p>
	<p>WITH MC/3185/2012 in MACApp./220/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
	<p>WITH MC/3186/2012 in MACApp./220/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus KOMAL HILOIDHARI 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
28	<p>WITH MACApp./224/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	<p>MR. T J MAHANTA (R4) MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.P DEKA MR. A BORUA (R4) MR.B S GOSWAMI</p>
	<p>WITH MC/3201/2012 in MACApp./224/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus AKOMANI DAS and ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	

29	<p>WITH MACApp./225/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	<p>MR. T J MAHANTA (R4) MR.A J DAS MR.R GOSWAMI MR.I ALAM MR. M DUTTA (R4) MR.G RENGMA MR.P DEKA MR. A BORUA (R4)</p>
	<p>WITH MC/3203/2012 in MACApp./225/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
	<p>WITH I.A.(Civil)/872/2023 in MACApp./225/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus RAMANANDA DAS 4 ORS</p>	<p>MR. R K BHATRA</p>	<p>MR. R GOSWAMI</p>
30	<p>WITH MACApp./226/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4 ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	<p>MR.T J MAHANTA MR.A J DAS MR.P CHOUDHURY MR.R GOSWAMI MR.I ALAM MR.P P DUTTA MR.P DEKA MR.B S GOSWAMI</p>
	<p>WITH MC/3205/2012 in MACApp./226/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4ORS</p>	<p>MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA</p>	
	<p>WITH I.A.(Civil)/45/2023 in MACApp./226/2012</p>	<p>NATIONAL INSURANCE CO LTD Versus LAKHI NATH DOLEY 4 ORS</p>	<p>MR. R K BHATRA</p>	<p>MR. R GOSWAMI</p>
31	<p>MACApp./557/2017 WITH LCR</p>	<p>MD. MUSTAFIZUR RAHMAN Versus RAKESH DAS</p>	<p>MR.M TALUKDAR MS.D KALITA</p>	<p>MR. A J SAIKIA MR. B KAKATI MS B KASSHYAP</p>
	<p>WITH I.A.(Civil)/577/2023 in MACApp./557/2017</p>	<p>ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RAKESH DAS</p>	<p>MR. M TALUKDAR</p>	<p>MR. A J SAIKIA</p>
	<p>WITH I.A.(Civil)/578/2023 in MACApp./557/2017</p>	<p>ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.</p>	<p>MR. M TALUKDAR</p>	<p>MR. A J SAIKIA</p>
	<p>WITH I.A.(Civil)/579/2023 in MACApp./557/2017</p>	<p>ON THE DEATH OF MUSTAFIZUR RAHMAN Versus RELIANCE GENERAL INSURANCE CO. LTD. AND 2 ORS.</p>	<p>MR. M TALUKDAR</p>	<p>MR. A J SAIKIA</p>
32	<p>CO/7/2019 WITH LCR in MACApp./31/2019</p>	<p>SRI BAKUL CHETIA Versus NATIONAL INSURANCE CO. LTD AND 4 ORS</p>	<p>MR. B BARUAH MR. P GOGOI</p>	<p>MR. A J SAIKIA</p>
	<p>WITH MACApp./31/2019 CAVT. NO. 1352/2018</p>	<p>NATIONAL INSURANCE CO. LTD Versus ON THE DEATH OF BAKUL CHETIAH, HIS LEGAL HEIR-</p>	<p>MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP</p>	<p>MR. B BARUAH MR. B BARUAH MR. P GOGOI MR. P GOGOI MR B ACHARYYA MR. B J MUKHERJEE MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY</p>

	<p>WITH I.A.(Civil)/135/2019 in MACApp./31/2019</p>	<p>NATIONAL INSURANCE CO. LTD Versus SHRI BAKUL CHETIA AND 4 ORS</p>	<p>MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP</p>	<p>MR. B BARUAH MR. P GOGOI MR B ACHARYYA MS. M ACHARYYA FOR CAVEATOR MR. R CHOUDHURY</p>
33	<p>MACApp./333/2019 WITH LCR</p>	<p>SMTI. PARMILA DEVI AND 3 ORS. Versus SRI DHAN GOGOI AND 2 ORS.</p>	<p>MR R DHAR MR S PARASHAR</p>	<p>MR. R K BHATRA (R3) MS R GANGAWAT (R3) MS M N KONYAK (R3)</p>
34	<p>MFA/177/2021 WITH LCR</p>	<p>P.M. ENTERPRISES Versus THE UNION OF INDIA AND ANR.</p>	<p>MR. K P MAHESWARI MS. M SHARMA</p>	<p>MR. B SHARMA SC, NF RLY</p>
35	<p>MFA/106/2022 WITH LCR</p>	<p>THE UNION OF INDIA Versus MD. ZAKIR HUSSAIN</p>	<p>DR. B N GOGOI</p>	
	<p>WITH I.A.(Civil)/3346/2022 in MFA/106/2022</p>	<p>THE UNION OF INDIA Versus ZAKIR HUSSAIN</p>	<p>DR. B N GOGOI</p>	
36	<p>I.A.(Civil)/2991/2022 in MACApp./139/2021</p>	<p>SRI JAMAN SINGH BRAHMA Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS</p>	<p>MR. P P BORTHAKUR MAYUR DAS</p>	<p>MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)</p>
	<p>WITH MACApp./139/2021</p>	<p>SRI JAMAN SINGH BRAHMA Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS</p>	<p>MR. P P BORTHAKUR MAYUR DAS</p>	<p>MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)</p>
37	<p>I.A.(Civil)/3554/2022 in MFA/10397/2022</p>	<p>UNION OF INDIA . Versus SUNATI BORO AND 3 ORS</p>	<p>MR. K GOGOI</p>	<p>MR D C K HAZARIKA(R-1,2, 3 AND 4) MS J KALITA (R-1,2, 3 AND 4)</p>
	<p>WITH MFA/10397/2022 (Filing Number)</p>	<p>UNION OF INDIA . Versus SUNATI BORO AND 3 ORS E</p>	<p>MR. K GOGOI</p>	
	<p>WITH I.A.(Civil)/10398/2022 (Filing Number)</p>	<p>UNION OF INDIA . Versus SUNATI BORO AND 3 ORS E</p>	<p>MR. K GOGOI</p>	
38	<p>MFA/37/2023 WITH LCR</p>	<p>UNITED INDIA INSURANCE COMPANY LTD. Versus BARUN DAS AND ANR.</p>	<p>MR. A K BHATTACHARYYA MR. K K BHATTA MR A SHARMA MS. L SARMA</p>	<p>MR A SHARMA (R-2) MR I HAQUE (R-1)</p>
39	<p>MFA/45/2023 WITH LCR</p>	<p>KALPANA SAHA AND 2 ORS. Versus THE UNION OF INDIA</p>	<p>MS J KALITA</p>	<p>MR. B DEKA DY.S.G.I.</p>
40	<p>MFA/87/2023 WITH LCR</p>	<p>M/S ROSHNI GAS SERVICE Versus THE ADDL COMMISSIONER AND REGIONAL DIRECTOR AND 5 ORS (A)</p>	<p>MR B SHARMA MR. S SHARMA</p>	<p>MR. M SMITH (R 1 TO 4) MS. P MAHERSI</p>
	<p>WITH I.A.(Civil)/2303/2023 in MFA/87/2023</p>	<p>M/S ROSHNI GAS SERVICE Versus THE ADDL COMMISSIONER AND REGIONAL DIRECTOR AND 5 ORS</p>	<p>MR B SHARMA MR. S SHARMA</p>	
41	<p>I.A.(Civil)/1674/2023 in MFA/5489/2023</p>	<p>THE NATIONAL INSURANCE COMPANY LTD. Versus MD. AFJAL ALI AND ANR.</p>	<p>MR. P J BARMAN MS R TADO</p>	<p>MRS. P B BORDOLOI (R-2) MS. J PAUL (R-2)</p>
	<p>WITH MFA/5489/2023 (Filing Number)</p>	<p>THE NATIONAL INSURANCE COMPANY LTD. Versus AFJAL ALI AND ANR. B</p>	<p>MR. P J BARMAN</p>	

42	I.A.(Civil)/1843/2023 WITH LCR in MACApp./327/2022 WITH MACApp./327/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus PUJA DAS AND 3 ORS.	MR. A J SAIKIA MR. S. PEGU	MR. A R AGARWALA
	WITH I.A.(Civil)/576/2023 in MACApp./327/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus PUJA DAS AND 3 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	MR. A R AGARWALA (r-1) MS. R LAILA (r-1)
	WITH I.A.(Civil)/576/2023 in MACApp./327/2022	PUJA DAS AND ANR. Versus THE NEW INDIA ASSURANCE CO. LTD.	MR. A R AGARWALA	MR. A J SAIKIA
43	I.A.(Civil)/1989/2023 FIXED in MACApp./112/2023 WITH MACApp./112/2023	SMTI SULEKHA DAS AND ANR Versus THE NATIONAL INSURANCE COMPANY LIMITED	MR. A SHAKIL	MS. R D MOZUMDAR
	WITH MACApp./112/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS (B)	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
44	I.A.(Civil)/2271/2023 in MACApp./5821/2023 WITH MACApp./5821/2023 (Filing Number)	DURLAV SHARMA @ DURLAV SARMAH Versus ORIENTAL INSURANCE CO LTD. AND 2 ORS.	MR A N IQBAL MR R KASHYAP R HAQUE MR S.SARMAH	MR. K K DEKA (R-1,2) S DEVI (R-1,2) MR. P K SARMA (R-1,2)
	WITH MACApp./5821/2023 (Filing Number)	DURLAV SHARMA @ DURLAV SARMAH Versus ORIENTAL INSURANCE CO LTD. AND 2 ORS. A	MR A N IQBAL	
45	I.A.(Civil)/2588/2023 in MACApp./4698/2023 WITH MACApp./4698/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus MIRA KACHARI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. S ROY (R-4) MR. M DUTTA (r-1) MS F N ZAMAN(R-4) MR K M BORA (r-1)
	WITH MACApp./4698/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus MIRA KACHARI AND ORS. B	MS. R D MOZUMDAR	
46	I.A.(Civil)/3340/2023 in MACApp./172/2023 WITH MACApp./172/2023	SMTI. DHAN BORA AND 2 ORS Versus THE NATIONAL INSURANCE COMPANY LIMITED E	MR D MONDAL	MRS. D DAS BARMAN
	WITH MACApp./172/2023	THE NATIONAL INSURANCE COMPANY LIMITED Versus DHAN BORA AND ORS	MRS. D DAS BARMAN MS G DAS MS. P CHUTIA	MR D MONDAL (1,3)
47	I.A.(Civil)/3610/2023 WITH LCR in MACApp./152/2023 WITH MACApp./152/2023	DINESH CH. RAY AND ANR Versus NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. P HAZARIKA P. BORAH MR. H S BORAH	MR T KALITA
	WITH MACApp./152/2023	NATIONAL INSURANCE COMPANY LIMITED Versus DINESH CH. RAY AND 3 ORS.	MR T KALITA MR. A KAKATI	MRS. K DEVI (r-4) MR. P HAZARIKA (R1, R2) P. BORAH (R1, R2) MR. H S BORAH (R1, R2)
48	I.A.(Civil)/3612/2023 WITH LCR in MACApp./178/2020 WITH MACApp./178/2020	MD. SAMSUL HOQUE AND ANR. Versus ORIENTAL INSURANCE COMPANY LIMITED	MR. B HALDAR	MR S DUTTA
	WITH MACApp./178/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus MD. SAMSUL HOQUE AND 4 ORS	MR S DUTTA MR. S DUTTA MR S DUTTA	MR. R K BHATRA MR. B HALDAR (R-1,2) MR D BHUYAN MS R GANGAWAT

49	I.A.(Civil)/3699/2023 in MACApp./14512/2023	BIKROM CHAUDHURY @ BIKRAM CHOUDHURY Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.	MR. S RAHMAN MR A N IQBAL
	WITH MACApp./14512/2023 (Filing Number)	BIKROM CHAUDHURY @ BIKRAM CHOUDHURY Versus UNITED INDIA INSURANCE CO. LTD AND ANR. E	MR. S RAHMAN
50	I.A.(Civil)/391/2024 in MACApp./586/2024	NEW INDIA ASSURANCE CO. LTD. Versus CHAMPA MAHATO AND 8 ORS.	MRS L SHARMA MR. K K BHATTA
	WITH MACApp./586/2024 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus CHAMPA MAHATO AND 8 ORS. F	MR. K K BHATTA
	WITH I.A.(Civil)/587/2024 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus CHAMPA MAHATO AND 8 ORS. F	MR. K K BHATTA
51	I.A.(Civil)/405/2024 in MACApp./12164/2023	JYOTI CHUTIYA BORA AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR D MONDAL
	WITH MACApp./12164/2023 (Filing Number)	JYOTI CHUTIYA BORA AND 2 ORS. Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS. A	MR D MONDAL
52	I.A.(Civil)/423/2024 in MACApp./1533/2024	ORIENTAL INSURANCE CO. LTD. Versus RODINGPUI ANR 4 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY
	WITH MACApp./1533/2024 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus RODINGPUI ANR 4 ORS F	MR SISHIR DUTTA
	WITH I.A.(Civil)/1536/2024 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus RODINGPUI ANR 4 ORS F	MR SISHIR DUTTA
53	I.A.(Civil)/442/2024 in MACApp./1664/2024	DHRUBAJYOTI KALITA Versus NURUDDIN AND 2 ORS.	MR. S S S RAHMAN
	WITH MACApp./1664/2024 (Filing Number)	DHRUBAJYOTI KALITA Versus NURUDDIN AND 2 ORS F	MR. S S S RAHMAN
54	I.A.(Civil)/450/2024 in MACApp./1133/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus BORNALI GOGOI AND 8 ORS.	MRS B ACHARYA MR. A ACHARYA
	WITH MACApp./1133/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD Versus BORNALI GOGOI AND 8 ORS F	MRS B ACHARYA
	WITH I.A.(Civil)/1135/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD Versus BORNALI GOGOI AND 8 ORS F	MRS B ACHARYA
55	I.A.(Civil)/453/2024 in MACApp./15885/2023	NEW INDIA ASSURANCE CO. LTD. Versus RIMJIM DAS @ RIMJIM DAS KUMAR AND 4 ORS.	MRS L SHARMA MR. K K BHATTA

WITH
[MACApp./15885/2023](#)
(Filing Number)

NEW INDIA ASSURANCE CO. LTD MR. K K BHATTA
Versus
RIMJIM DAS @ RIMJIM DAS KUMAR AND 4
ORS. F

WITH
[I.A.\(Civil\)/15886/2023](#)
(Filing Number)

NEW INDIA ASSURANCE CO. LTD MR. K K BHATTA
Versus
RIMJIM DAS @ RIMJIM DAS KUMAR AND 4
ORS. F

56 [I.A.\(Civil\)/462/2024](#)
in [MACApp./1753/2024](#)

ORIENTAL INSURANCE CO. LTD. MR SISHIR DUTTA
Versus
SEWALI KONWAR LAHON AND 3 ORS. MS. M CHOUDHURY

WITH
[MACApp./1753/2024](#)
(Filing Number)

ORIENTAL INSURANCE CO LTD MR SISHIR DUTTA
Versus
SEWALI KONWAR LAHON AND 3 ORS F

WITH
[I.A.\(Civil\)/1755/2024](#)
(Filing Number)

ORIENTAL INSURANCE CO LTD MR SISHIR DUTTA
Versus
SEWALI KONWAR LAHON AND 3 ORS F

HEARING

57 [MACApp./221/2020](#)
WITH LCR, FIXED

SAMINA KALITA MR H DAS
Versus
THE BRANCH MANAGER, NATIONAL
INSURANCE COMPANY LIMITED AND 2
ORS

MR. A ROSHID
MRS. S ROY
MS. M R DEVI
MS. I DAS

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. J P SHARMA	15-02-2024	To	19-02-2024
15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024
18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday, 19th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/1379/2019 B/O	ASWINI DOWERAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DAS MR D KHAN	GA, ASSAM SC, NHAI SC, NHIDCL
MOTION (BA)				
2	Bail Appln./367/2024	SHAH ALOM HAQUE Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MR R AKHTAR	PP, ASSAM
3	Bail Appln./403/2024	ALI HUSSAIN Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
4	Bail Appln./447/2024 B/O	GOURAV BARUA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
MOTION				
5	AB/297/2024	SOMBARU RAY Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
6	I.A.(Civil)/427/2024 FA 10/1978 ORIGINAL DECREE NO 11/1978 (BOTH D/O) in WP(C)/1235/2022 WITH WP(C)/1235/2022	UNION OF INDIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	SC, REVENUE	GA, ASSAM
	WITH WP(C)/1235/2022	UNION OF INDIA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MRS. R BORAH	GA, ASSAM
7	WITH WP(C)/5177/2014	THE UNION OF INDIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR. I ALAM(R-7) MR.B GOGOI MR. T SK(R-7) SC, HEALTH MS. R R BORAH(R-7)
ADMISSION				

8	WP(C)/3278/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE and TAXATIONR1-3 MS.K DUTTA
	WITH			
9	WP(C)/2295/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MSM L GOPE MS.N HAWELIA MS.N GOGOI	MR.S SAIKIA SC, FINANCE(R1-3)
	WITH			
10	WP(C)/2296/2015	M/S ESSAR OIL LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.D SAIKIA MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, FINANCE(R1-3)
	WITH			
11	WP(C)/3279/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
	WITH			
12	WP(C)/3280/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MS.N HAWELIA MS.N GOGOI MSP DEKA MR.M L GOPE	SC, FINANCE & TAXATION MS.K DUTTA(R1-3)
	WITH			
13	WP(C)/3281/2015	M/S LOHIT MARKETING PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS,	MSM L GOPE MS.N HAWELIA MS.N GOGOI MSP DEKA	SC, FINANCE & TAXATION(R1-3) MS.K DUTTA
	WITH			
14	WP(C)/5210/2017 FIXED	ABUL HUSSAIN CHOUDHURY and 23 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. K A MAZUMDER (RES. 7) MR. R A CHOUDHURY,(R-7) MR. D DEKA MR. ELIAS AHMED SC, REVENUE DEPARTMENT
	WITH			
15	WP(C)/6444/2017 CAVT. NO. 1303/17 FIXED	M/S. AIR TRANSPORT CORPORATION Versus THE STATE OF ASSAM and 3 ORS.	MR.S N SARMA MR.R J BORDOLOI MR.D SARAF MR.R ALI MR.S S GUPTA	GA, ASSAM MR. N ALAM MR.A K SARMA MR.S U AHMED MS.D BARMAN FOR CAVEATOR
	WITH			
16	WP(C)/7411/2017 WITH LCR	BOKAJAN SHARBA JANIN KALIBARI COMMITTEE Versus THE UNION OF INDIA and 5 ORS.	MR.A L MANDAL MR.S SINHA MR.S B PRASAD	GA, ASSAM B SHARMA,RLY.ADV. SC, NF RLY
	WITH			
17	WP(C)/7421/2017	BOKAJAN SHARBA JANIN KALIBARI COMMITTEE Versus THE UNION OF INDIA and 7 ORS.	MR.A L MANDAL MR.S SINHA MR.S B PRASAD	GA, ASSAM B SHARMA, SC. RLY.ADV. MR. B SARMA SC, NF RLY
	WITH			
18	WP(C)/6714/2018 FIXED	JITEN RABIDAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BARUAH MS. D DUTTA	SC, FCSCA GA, ASSAM
	WITH			
19	WP(C)/419/2019 FIXED	LOGISTIC TRANSPORT OF INDIA PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. S D PURKAYASTHA MR. U CHOUDHURY MR. C PHUKAN	ASSTT.S.G.I. SC, PGCI LTD. SC, POWER GRID
	WITH			
20	WP(C)/18/2020 FIXED	JITEN DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. B. GOGOI, GA, ASSAM PP, ASSAM SC, C B I
	WITH			
21	WP(C)/2831/2020 FIXED	MANJUSHREE HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR P S DEKA MR. M P SARMA	GA, ASSAM MR B KAUSHIK (R-4) MR. S HAZARIKA (R-4) MS A M DCOSTA (R-4) SC, REVENUE

22	WP(C)/3002/2021 FIXED	M/S OZONE AYURVEDICS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
23	WP(C)/3003/2021 FIXED	M/S OZONE PHARMACEUTICALS LTD Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
24	WP(C)/3375/2021 FIXED	AFTAB UDDIN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S S TALUKDAR MR S H MAHMUD MS N BORDOLOI MS. P DEVI MS. A ROY	SC, PNRD GA, ASSAM
25	WP(C)/3561/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus THE STATE OF ASSAM AND 12 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR J SHARMA (r-11) MR G KAKOTI SC, APDCL MR. P THAKURIA (r-11) SC. REVENUE
WITH				
26	Cont.Cas(C)/391/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus KAILASH KARTHIK N, IAS AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR D KALITA MR. D NATH
27	WP(C)/4275/2021	M/S CHIROM RANJIT SINGH Versus THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MR H DAS MS P SIKDAR	SC, PNB
28	WP(C)/6267/2021 FIXED	GREEN VISION INDUSTRIES Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MRS N GOGOI	SC, GST
29	WP(C)/7392/2021 FIXED	DHIREN CHANDRA KUMAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS. J GHOSH MR. A K DAS	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
30	WP(C)/3795/2022	MANAS BOBORA AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD
31	WP(C)/6571/2022 CAVT. NO.10572/022,	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. D J KAPIL (r-6 to 16) SC, GAD MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)
WITH				
I.A.(Civil)/3123/2022 in WP(C)/6571/2022		SRI SRI ATHKHELIA NAMGHAR AND ANOTHER Versus THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
32	WP(C)/721/2023	PRAFULLA NATH AND 23 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. R ALI H A AHMED	SC, P AND R.D. GA, ASSAM MR. P HAZARIKA (r-7) P. BORAH (r-7) MS. S PHUKAN(r-7) DY.S.G.I.

33	WP(C)/1292/2023	ANKITA BORKOTOKY Versus THE LIFE INSURANCE CORPORATION OF INDIA (LICI) AND 6 ORS	MR. M SARANIA MR H MEDHI MS. I KEITZAR MR A SARANIA	MR A L MANDAL (r-1 TO 6)) MR. JYOTIRMOY ROY (r-7) MR. S SARMA (r-7) MR. R HAZARIKA (r-7) MR. C CHAKRAVARTY (r-7) MR D DAS (r-7) SC, LIC
34	WP(C)/3147/2023 B/O	SUNIRMAL BHATTACHARJEE AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. K GOGOI DY.S.G.I. SC, HEALTH
35	WP(C)/3231/2023	FAJAL HAQUE @ PHAJAL HAQUE AND 4 ORS Versus THE UNION OF INDIA AND 14 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, P AND R.D. GA, ASSAM MR. M I HUSSAIN MR. M I HUSSAIN SK ABDULLAH SK ABDULLAH
36	WP(C)/5121/2023	SHEHABUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, PWD
37	WP(C)/5368/2023 B/O	KHAGARU BAISHYA AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR A S SK MR. H A AHMED	GA, ASSAM MR H K SARMA (r-4) SC, REVENUE
38	WP(C)/5541/2023	BHABESH DAS Versus THE REGIONAL MANAGER SBI NORTH EAST REGION AND 2 ORS	MR M RANA MD. I AHMED	MR. A PARVEZ MR D GOGOI
39	WP(C)/5597/2023	JANAKI KOACH @ JONAKI KOACH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOUDHURY P. MEDHI	GA, ASSAM SC, REVENUE
ORDERS				
40	Cont.Cas(C)/156/2016 FIXED	GUWAHATI ZILA THALUA SAK-PASALI BYABASAYEE SANTHA and ANR. Versus THE DY. COMMISSIONER	MR.S P DEKA MR.B KALITA MR.D SHARMA	GA, ASSAM MRS. D DAS BARMAN MRS. D DAS BARMAN MS. P CHUTIA
41	Cont.Cas(C)/120/2021 FIXED	BIKUL BORAH Versus PROF (DR) RATNA KANTA TALUKDAR	MR. U SAIKIA MR MINTU SAIKIA MR. P K GARODIA MR D SARMA MR. S D ROY	MR. D SAIKIA MRS D BORAH
42	Cont.Cas(C)/379/2021	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY LTD Versus ANURADHA ADHIKARI SARMA and ANR.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	
43	Cont.Cas(C)/14/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR P NAYAK (r-1)
44	WITH Cont.Cas(C)/12/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
45	WITH Cont.Cas(C)/13/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. D SAIKIA (r-1) MR P NAYAK (r-1)
46	WITH Cont.Cas(C)/18/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR P NAYAK (r-1)
47	WITH Cont.Cas(C)/47/2022	ATUL BASUMATARY Versus SHANTANU P GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR P NAYAK
48	WITH Cont.Cas(C)/58/2022	ATUL BASUMATARY Versus SHANTANU P. GOTMARE AND ORS.	MRS A BUJARBARUAH MS N DAS	MR. B CHOUDHURY (r-1) MR. S BORA (r-1) MR P NAYAK (r-1)

49	Cont.Cas(C)/52/2022	MD. MUSLIM ALI Versus SRI AKASH DEEP, IAS AND ORS.	MRS A BUJARBARUAH MS N DAS	
50	Cont.Cas(C)/291/2022 FIXED	SHEIKH NOOR ISLAM Versus SHEIKH NOOR ALAM	MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR. D NATH MR G BHARADWAJ MR A V SINGH MR B DEORI MR W R MEDHI MR P TALUKDAR
51	Cont.Cas(C)/352/2022	M/S UDAY DISTRIBUTORS AND ANR Versus B KALYAN CHAKRAVARTHY AND 3 ORS (B)	MR R SINGHA	MR S M T CHISTIE (R-1,4) MR. N J KHATANIAR (R1,4) MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r- 2)
52	WP(C)/190/2023	SHAHJAHAN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR A ISLAM MR. A S AKAND MR M RANA MR. A HUSSAIN MR REZABUL HOQUE	SC, P AND R.D. GA, ASSAM MR. A CHAMUAH (R -6)
53	Cont.Cas(C)/637/2023	PURUSHOTTAM LALL BASUDEO AND ANR Versus DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
54	Cont.Cas(C)/638/2023	M/S KAMENG ENGINEERING Versus DILIP KUMAR BORAH AND 2 ORS	MR R K DUTTA MR. U J SAIKIA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
55	I.A.(Civil)/1082/2023 B/O in WP(C)/4992/2020	ON THE DEATH OF PAPPU BANSAL HIS LEGAL HEIRS PURNIMA BANSAL Versus THE STATE OF ASSAM AND 2 ORS	MR D R GOGOI MS. S E AHMED	SC, P AND R.D.
	WITH WP(C)/4992/2020	M/S ARYAN MEDIA GROUP COMMUNICATION AND ARYAN FILMS AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. D R GOGOI	GA, ASSAM MR. M NATH, SC, PNRD MR. N BORA, SC, ASSAM STATE ELECTION COMMISSION MR N K DEV NATH, SC,P&RD DEPTT. MR. N UPADHAYAY
56	I.A.(Civil)/3373/2023 in Cont.Cas(C)/531/2015	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and 6 ORS		
	WITH Cont.Cas(C)/531/2015	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and 6 ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)
57	WP(C)/3482/2023 B/O	SHAMURTA BHANU @ SHAMURTA NESSA Versus THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR S ISLAM MR. Y ALI	SC, P AND R.D. GA, ASSAM
58	I.A.(Civil)/7/2024 FIXED in WP(C)/8238/2017	THE NATIONAL HIGHWAY AUTHORITY OF INDIA Versus RAJEN GOGOI and 41 ORS.	SC, NHAI	MR. S BORTHAKUR
	WITH WP(C)/8238/2017	RAJEN GOGOI and 38 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.K GOGOI MS.P BORAH MR.S BARTHAKUR	GA, ASSAM SC, NHAI SC, REVENUE
59	Cont.Cas(C)/9/2024 FIXED	KHANASHREE BORO Versus NIRAJ VERMA AND 2 ORS	MR I HAQUE	MRS. R S CHOWDHURY (R2) MS G DAS (R2)
60	Cont.Cas(C)/10/2024 FIXED	KAMALA SHAH Versus GYANENDRA DEV TRIPATHI AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	

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LEAVE NOTE OF ADVOCATES FOR 19/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
5)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
6)	MR. L C DEY	09-02-2024	To	21-02-2024
7)	MR J C BORAH	08-02-2024	To	26-02-2024
8)	MR. A DAS	12-02-2024	To	20-02-2024
9)	MR B K SINGH	12-02-2024	To	23-02-2024
10)	MS. B S GOYAL	12-02-2024	To	20-02-2024
11)	MR. A J HAZARIKA	12-02-2024	To	20-02-2024
12)	MR. D K CHOMAL	12-02-2024	To	23-02-2024
13)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
14)	MR. J P SHARMA	15-02-2024	To	19-02-2024
15)	MR. K K PARASAR	15-02-2024	To	20-02-2024
16)	MR D K DEY	15-02-2024	To	01-03-2024
17)	MR.A K SHARMA	15-02-2024	To	25-02-2024
18)	MR D C K HAZARIKA	16-02-2024	To	22-02-2024
19)	MD. A J ATIA	22-02-2024	To	15-03-2024
20)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
21)	MR A K DAS	21-02-2024	To	01-03-2024
22)	MR I HASSAN	19-02-2024	To	23-02-2024
23)	MD. A J ATIA	20-02-2024	To	21-02-2024
24)	MR D K BORDOLOI	19-02-2024	To	19-02-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR MONDAY THE 19TH DAY OF FEBRUARY, 2024]

BEFORE

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO - 24]

[AT 03:30 P.M.]

FOR JUDGMENT

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

- | | | | | |
|---|----------------|--|---|-------------|
| 1 | WP(C) 155/2020 | INDIAN OIL CORPORATION LTD.(ASSAM OIL DIVISION)
VERSUS
THE STATE OF NAGALAND AND 3 ORS. | P. BARUAH
A SARAF
P DAS
K.V NAGI | GOVT ADV NL |
| | WITH | | | |
| 2 | WP(C) 156/2020 | INDIAN OIL CORPORATION LTD.(ASSAM OIL DIVISION)
VERSUS
THE STATE OF NAGALAND AND 3 ORS. | P. BARUAH
A SARAF
P DAS
K.V NAGI | GOVT ADV NL |
| | WITH | | | |
| 3 | WP(C) 157/2020 | INDIAN OIL CORPORATION LTD.(ASSAM OIL DIVISION)
VERSUS
THE STATE OF NAGALAND AND 3 ORS. | P. BARUAH
A SARAF
P DAS
K.V NAGI | GOVT ADV NL |